

## Dak Register For Month Starting on 01/07/2023

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

<b>Diar y No.</b>	<b>Date of Rece ipt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Name</b>	<b>Ac tio n Ta ke n</b>	<b>Li n k Fi le</b>
3236 /202 3	03/0 7/20 23	NIL DATED 20/06/2023	GAURAV MEHRA	Creation of login ID for PG portal - reg.	PA			
3237 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	CESTAT, MUMBAI	Regarding the status report of weeding out of disposed appeal files.	PA			
3238 /202 3	03/0 7/20 23	NIL	HEERA LAL	Joining Report - reg.	Admin istratio n Sectio n			
3239 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	CESTAT, HYDERABAD	Approval for awarding contract for 02 Outsourcing MTS through GeM	Admin istratio n Sectio n			
3240 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	GAURAV MEHRA	Creation of CPIO login id - reg.	CPIO			
3241 /202 3	03/0 7/20 23	NIL DATED 28/06/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Medical Reimburse ment claim form	Admin istratio n Sectio n			
3242 /202 3	03/0 7/20 23	NIL DATED 26/06/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Medical Reimburse ment claim form	Admin istratio n Sectio			

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3243 /2023	03/07/2023	NIL DATED 28/06/2023	VED PRAKASH CHUGH, COURT MASTER	Application for Causal Leave/ Restricted holiday (one day 27/06/2023)	Administration Section			
3244 /2023	03/07/2023	NIL DATED 30/06/2023	OLIVIA CHAKRABORTY	Fwd: Urgent: information in respect of consultants hired by ministries/ Department of Gol- reg,	Administration Section			
3245 /2023	03/07/2023	NIL DATED 22/06/2023	UMA SHANKAR VERMA, DR	Forwarding of transfer request applications in Shri Bijendra Kumar, LDC and Shri Naved Singh, LDC, CESTAT, Ahmedabad - reg.	Administration Section			
3246 /2023	03/07/2023	NIL DATED 23/06/2023	R. MURALIDHAR M(J)	Medical certificate reg,	Administration Section			
3247 /2023	03/07/2023	F.NO. 3/CESTAT/MAS/2023-VOI-II DT: 27/06/2023	MOHINDER SINGH DR	Forwarding of representation - reg.	Administration Section			
3248 /2023	03/07/2023	F.NO.4/1/PERS./PS/LDC/ADMN./CHD-2018 DT: 26/06/2023	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT,	Forwarding of revised pay fixation order draft in r/o sh. Parveen Sihag. UDC -	Administration Section			

			CHANDIGARH	reg.				
3249 /2023	03/07/2023	NIL DATED 30/06/2023	RAKSHIT DAHIYA, LDC	one day leave on 28/06/2023	Administration Section			
3250 /2023	03/07/2023	NIL DATED 30/06/2023	MANOJ KUMAR, LDC	Medical Reimbursement claim form	Administration Section			
3251 /2023	03/07/2023	NIL DATED 30/06/2023	HINDI 4 REVENUE	June, 2023 ki Timahi Report	Administration Section			
3252 /2023	03/07/2023	NIL DATED 27/06/2023	RAVI GUPTA, A/R FOR M/S ASHOK KUMAR	Reply to your letter dated 31/05/2023 issued to m/s Ashok kumar village parsuapura, Rajkheda, Dholpur, Rajasthan-328025 (Diary no. 506642023)	DR(J)			
3253 /2023	03/07/2023	NIL DATED 28/06/2023	SANJEEV MANGAL (MANAGER/ FINANCE/FIN 58300/HEP)	Hearing DT: 28/06/2023, before registrar of defect memo; diary number 507992023. Appeal: BHEL vs. Commr.CGST -CE, Bhopal	DR(J)			
3254 /2023	03/07/2023	NIL DATED 30/06/2023	JAYESH MEGHNANI	Fw: Defect Diary No.10288202	DR(J)			

				3 OM Roadways Bhuj dt 19/06/2023 arising out of KCH-EXCUS-000-COM-43-2022-23 dt 03/01/2023				
3255 /2023	03/07/2023	NIL DATED 28/06/2023	YOGESH SHARMA, US TO THE GOI	Engagement of Service of SBI payment gateway on e-filling module of CESTAT website - reg.		AR (Com p.)		
3256 /2023	03/07/2023	NIL DATED 30/06/2023	MANOJ TULI	Fwd: eGov Support to all Tribunals, Regulatory Bodies and Commercial Courts Division - CESTAT- Online filing of Departmental Appeal by Authorized Representative -(ECC and GST in CBIC) - request for		AR (Com p.)		
3257 /2023	03/07/2023	F.NO. CESTAT/AHD/DOO/03/2014/211 DT: 27/06/2023	UMA SHANKAR VERMA, DR	Reference to Difference of Opinion case - reg.	PA to Registrar			
3258 /2023	03/07/2023	F.NO. 44/ESH/DR/CESTAT/KOL/16/155 DATED 22/06/2023	T. K. SARKAR, DR	Circular dt: 16/06/2023 regarding weeding out of disposed files - reg.	PA to Registrar			

3259 /202 3	03/0 7/20 23	NIL DATED 28/06/2023	CESTAT, CHENNAI	Correction for uploading order	PA to Regist rar			
3260 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	CESTAT, CHENNAI	Permission for removal of wrongly uploading orders.	PA to Regist rar			
3261 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	EASTERN ZONAL BENCH, KOLKATA	Forwarding of explanation in reply to Memo dated 27/06/2023	PA to Regist rar			
3262 /202 3	03/0 7/20 23	NIL DATED 03/07/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY	Cause List for defect matters- reg.	PA			
3263 /202 3	03/0 7/20 23	NIL DATED 29/06/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 29/06/2023	PA			
3264 /202 3	03/0 7/20 23	NIL DATED 03/07/2023	DY/ASST. REGISTRAR ( SINGLE MEMBER APPEAL BENCH)	Revised Causelist	PA			
3265 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	CESTAT, HYDERABAD	Forwarding of Status report of Weeding out of disposed off appeal files.	PA			
3266 /202 3	03/0 7/20 23	NIL DATED 30/06/2023.	CESTAT, ALLAHABAD	Status report as per circular dt. 16/06/2023 - reg.	PA			
3267 /202 3	03/0 7/20 23	NIL DATED 30/06/2023	REKHA SHEKHAWAT PA TO HONBLE PRESIDENT	pronouncemen t of Orders. dt: 30/06/2023	PA to Regist rar			

3268 /2023	03/07/2023	NIL DATED 02/07/2023	NARENDER KAUSHIK	BTF MA 644/2023 in OA 154/2023 SK Verma vs UOI	PA			
3269 /2023	03/07/2023	NIL DATED 01/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 01/07/2023	PA			
3270 /2023	03/07/2023	NIL DATED 03/07/2023	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	Single Member (Appel Branch) Causelist	PA			
3271 /2023	04/07/2023	NIL	SANGEETA MALHOTRA, COURT MASTER.	Joining Report - reg.	Admin istratio n Sectio n			
3272 /2023	04/07/2023	F.NO.22(1)/PHOTOCOPY/ CESTAT/ALD/2015	CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR	float Tender and call for the quotation for AMC through Authorised dealer/GeM. (approved)	Admin istratio n Sectio n			
3273 /2023	04/07/2023	F.NO.14(1)/CAR HIRING/CESTAT/ALD/20 15	CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR	A new tender for vehicles may be floated through GeM. (approved)	Admin istratio n Sectio n			
3274 /2023	04/07/2023	NIL DATED 19/06/2023	S. K. TIWARI	Medical Reimburse ment claim form	Admin istratio n Sectio n			
3275 /2023	04/07/2023	NIL DATED 16/06/2023	S.K. TIWARI, DR	Medical Reimburse ment claim form	Admin istratio n Sectio n			

3276 /2023	04/07/2023	NIL DATED 03/07/2023	HARSHITA PANDEY, ASSISTANT REGISTRAR	Forwarding of duly reported APAR	Administration Section			
3277 /2023	04/07/2023	NIL DATED 04/07/2023	SANTOSH KUMAR TIWARI	Medical Reimbursement claim form	Administration Section			
3278 /2023	04/07/2023	NIL DATED 30/06/2023	SAKAL DEO SAH, COURT MASTER	Request for C.L. a 28/06/2023	Administration Section			
3279 /2023	04/07/2023	NIL DATED 30/06/2023	PRADEEP KUMAR CHOUDHARY M(J)	Certificate of relinquishment of Charge	Administration Section			
3280 /2023	04/07/2023	NIL DATED 03/07/2023	ATIN SHARMA, M.T.S	five days leave from 10/07/2023 to 14/07/2023	Administration Section			
3281 /2023	04/07/2023	NIL DATED 30/06/2023	P. V. SUBBARAO M(T)	Request for sanction of two days casual leave on 3 and 4 July, 2023	Administration Section			
3282 /2023	04/07/2023	NIL DATED 23/06/2023	T.V. UNNIKRISHNAN, SPS TOM(T), CESTAT MUMBAI	EL application of Honbel M(T), Shri Anil G. Shakkarwar, on 30/06/2023 - reg.	Administration Section			
3283 /2023	04/07/2023	NIL DATED 23/06/2023	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Intimation of availing of station leave during the vacation - reg.	Administration Section			

3284	04/0 /202 3	07/20 23	NIL DATED 26/06/2023	S.S. GARG M(J)	C.L. - reg.	Admin istratio n Sectio n			
3285	04/0 /202 3	07/20 23	NIL DATED 27/06/2023	BINU TAMTA M(J)	purchasing vehicle: regarding	Admin istratio n Sectio n			
3286	04/0 /202 3	07/20 23	NIL DATED 23/06/2023	P.DINESHA M(J)	E.L. 30th of june, 2023	Admin istratio n Sectio n			
3287	04/0 /202 3	07/20 23	NIL DATED 03/07/2023	SATPAL SINGH, LDC	E.L. on 30/06/2023	Admin istratio n Sectio n			
3288	04/0 /202 3	07/20 23	NIL DATED 28/06/2023	KULDEEP SINGH, MTS	E.L. one day 30/06/2023	Admin istratio n Sectio n			
3289	04/0 /202 3	07/20 23	NIL DATED 30/06/2023	PULLELA NAGESWAR A RAO M(T)	3 days C.L. and also outstation leave.	Admin istratio n Sectio n			
3290	04/0 /202 3	07/20 23	NIL DATED 03/07/2023	CESTAT, HYDERABAD	Forwarding of Certificate of Assumption of Charges of Sh. Anil Choudhary, M(J)	Admin istratio n Sectio n			
3291	04/0 /202 3	07/20 23	NIL DATED 30/06/2023	SANTOSH KUMAR TIWARI, DR	Submission of joining report after ISTM course.	Admin istratio n Sectio n			
3292	04/0		NIL DATED 30/06/2023	KRISHAN	Medical	Admin			



/2023	7/2023		KUMAR	Reimbursement claim form	Administration Section			
3293/2023	04/07/2023	NIL DATED 30/06/2023	KRISHAN KUMAR	Medical Reimbursement claim form	Administration Section			
3294/2023	04/07/2023	NIL DATED 03/07/2023	CESTAT, MUMBAI, ADMN.	Withdrawal of application for condonation of delay - reg.	Administration Section			
3295/2023	04/07/2023	F.NO. 26(4)/SKV-AR/CESTAT/ADMN-2020	DR	Payment of Bill Sanction - reg.	Administration Section			
3296/2023	04/07/2023	F.NO. 26(4)						
3297/2023	04/07/2023	NIL DATED 03/07/2023	PANKAJ KUMAR MALLICK	C.L. 3 days leave on 27th, 28th and 30th, June, 2023	Administration Section			
3298/2023	04/07/2023	F.NO. 30(33)/DR-MTS/CESTAT/ADMN.2015-PART-II, DT: 27/07/2021	POLICE DEPARTMENT	Character Certificates	Administration Section			
3299/2023	04/07/2023	F.NO. 09/08/PERS./SUNIL-LDC/CESTAT/CHD-2023 DT: 28/06/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of joining report of Sh. Sunil Kumar, LDC - reg.	Administration Section			
3300/2023	04/07/2023	NIL DATED 30/06/2023	KRISHAN KUMAR	leave on 27/06/2023 to 28/06/2023	Administration Section			
3301	04/0	NIL DATED 03/07/2023	KULDEEP	assumption of	Admin			

3302	04/07/2023		LAL, LDC, AAR	the charge to the post of LDC in CESTAT	Administration Section			
3302	04/07/2023	F.NO. 068/AAR/2023-24/44 DT; 03/07/2023	RAJESH KUMAR CHELLANI, DRAWING AND DISBURSING OFFICER, BAR-I	Relieving Order - reg.	Administration Section			
3303	04/07/2023	F.NO. C/54918/2023/DB DT: 03/07/2023	NAGENDRA YADAV, ADDL. COMMISSIONER (AR)	customs appeal No. C/54918/2023 - Other notice who filed appeal information requested for - reg.	DR(J)			
3304	04/07/2023	NIL DATED 03/07/2023	LALIT JOSHI	Adjournment of Diary Number- 50961 to 64 of 2023	DR(J)			
3305	04/07/2023	NIL DATED 03/07/2023	SEEMA SADANA, SPS	correction reg.	PA to Registrar			
3306	04/07/2023	NIL DATED 30/05/2023	GANPATI PLAZA OWNER MAINTENANCE SOCIETY	M/s Ganpati Plaza Owners Plaza Owners Maintenance Society, vs. Commissioner (Appeal), Customs, Central Excise & CGST,	DR(J)			
3307	04/07/2023	NIL DATED 08/06/2023	AR, SUPREME COURT OF INDIA, NEW DELHI	C/11136-11137 of 2013 with C/2885 of 2015 with C/3641 -3642	DR(J)			

				of 2015 with C/6601 -6604 of 2015				
3308 /2023	04/0 7/20 23	NIL DATED 28/06/2023	ARVIND SHARMA, ADVOCATE	Request for withdrawal the appeal view of SVLDRS scheme-2019.	DR(J)			
3309 /2023	04/0 7/20 23	NIL DATED 29/06/2023	DIRECTOR/ AUTHORIZE D SIGNATORY	Request for withdrawal the appeal in view of SVLDRS scheme - 2019	DR(J)			
3310 /2023	04/0 7/20 23	NIL DATED 29/06/2023	DIRECTOR/ AUTHORIZE D SIGNATORY	Request for withdrawal the appeal in view of SVLDRS Scheme-2019	DR(J)			
3311 /2023	04/0 7/20 23	NIL DATED 30/06/2023	JUSTICE DILIP GUPTA, PRESIDENT	Travelling allowance bill for tour	Account Section			
3312 /2023	04/0 7/20 23	NIL DATED 03/07/2023	ARCHANA, STENO GRADE - I	correction in the appeal uploaded	PA to Registrar			
3313 /2023	04/0 7/20 23	NIL	REKHA SHEKHAWAT , PA TO HONBLE PRESIDENT	Monthly Disposal statement of appeals	PA			
3314 /2023	04/0 7/20 23	NIL DATED 03/07/2023	ASHOK JINDAL, M(J)	Monthly disposal statement of appeals june, 2023	PA			
3315 /2023	04/0 7/20 23	NIL DATED 03/07/2023	SHRI SUDHAKARA N ADUTHILA	Disposal statement in respect of Honble M(T) Shri C. J. Mathew	PA			
3316 /2023	04/0 7/20	NIL DATED 03/07/2023	VEDA PRAKASH	Disposal June 2023	PA			

3	23		YERRAMSETTY	Hyderabad				
3317/2023	04/07/2023	NIL DATED 04/07/2023	DR, CENTRAL REGISTRY	Revised Cause List for defect Matters	PA			
3318/2023	04/07/2023	NIL DATED 03/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 03/07/2023	PA			
3319/2023	04/07/2023	NIL DATED 02/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 02/07/2023	PA			
3320/2023	04/07/2023	NIL DATED 30/06/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 30/06/2023	PA			
3321/2023	04/07/2023	NIL DATED 03/07/2023	CESTAT, AHMEDABAD	Fwd: Disposal statement for the month of june 2023 of honble M(J) Shri Somesh Arora	PA			
3322/2023	04/07/2023	NIL DATED 30/06/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dt: 30/06/2023	PA			
3323/2023	04/07/2023	NIL DATED 30/06/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dt: 30/06/2023	PA			
3324/2023	05/07/2023	NIL DATED 04/07/2023	BINU TAMTAM(J)	facing serious issues with the car and driver allotted to me.	CT Section			
3325/2023	05/07/2023	NIL DATED 04/07/2023	CESTAT, ALLAHABAD, SWAPNIL TIWARI ,AR	Sanctioned of 1815/- approved	Adminstration Section			

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3326 /2023	05/07/2023	NIL DATED 03/07/2023	RAKESH KUMAR VARMA	leave on 30/06/2023 - reg.	Admin istratio n Sectio n			
3327 /2023	05/07/2023	NIL DATED 04/07/2023	RAKSHIT DAHIYA, LDC	1 day leave on 03/07/2023	Admin istratio n Sectio n			
3328 /2023	05/07/2023	NIL DATED 04/07/2023	RAKSHIT DAHIYA, LDC	1 day e.L. on 03/07/2023	Admin istratio n Sectio n			
3329 /2023	05/07/2023	NIL DATED 04/07/2023	BUDH SAIN, M.T.S.	3 days C.L. for 28/06/2023 and 30/06/2023 - reg.	Admin istratio n Sectio n			
3330 /2023	05/07/2023	F.NO. 01/CESTAT/BANG/BS DT: 03/07/2023	V.P. PANDEY, DR	Grant of Annual increment - reg.	Admin istratio n Sectio n			
3331 /2023	05/07/2023	NIL DATED 04/07/2023	ANIL KUMAR	Medical Reimburse ment claim form	Admin istratio n Sectio n			
3332 /2023	05/07/2023	NIL DATED 04/07/2023	SOMPAL, MTS	19 days E.L. 12/06/2023 to 30/06/2023 with joining report on 03/07/2023	Admin istratio n Sectio n			
3333 /2023	05/07/2023	NIL DATED 03/07/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office order dt; 03/07/2023	Admin istratio n Sectio n			

3334	05/0 /202 3	07/20 23	NIL DATED 05/05/2023	GAURAN, ADV., SENIOR PANEL COUNSEL, UNION OF INDIA	Memo of Fee	Admin istratio n Sectio n			
3335	05/0 /202 3	07/20 23	NIL DATED 04/07/2023	SHWETA RATRA	Request for NOC - reg.	Admin istratio n Sectio n			
3336	05/0 /202 3	07/20 23	NIL	NAVEEN KUMAR , UDC, SINGLE MEMBER	Cash bill	Accou nt Sectio n			
3337	05/0 /202 3	07/20 23	NIL DATED 04/07/2023	C.J. MATHEW M(T)	Permission for pronouncemen t of orders - reg.	PA to Regist rar			
3338	05/0 /202 3	07/20 23	NIL DATED 04/07/2023	SHOBHA RAJESH PA TO M(J)	Permission for pronouncemen t - Shri Ajay Sharma M(J)	PA to Regist rar			
3339	05/0 /202 3	07/20 23	NIL DATED 02/07/2023	K. ANPAZHAKA N M(T)	Monthly disposal statement of appeals june 2023	PA			
3340	05/0 /202 3	07/20 23	NIL DATED 04/07/2023	PA TO M(T)	Disposal statement for the month of June, 2023	PA			
3341	05/0 /202 3	07/20 23	NIL DATED 04/07/2023	SHOBHA RAJESH PA TO M(J)	Monthly statement for June 2023- Shri Ajay Sharma, M(J)	PA			
3342	05/0 /202 3	07/20 23	NIL DATED 04/07/2023	VEDA PRAKASH YERRAMSET TY	Disposal june 2023 (J)	PA			
3343	05/0		NIL DATED 04/07/2023	GOVIND PA	Disposal	PA			

/2023	7/2023		TO HONBLE MEMBER (J)	Statement of honble shri S.S. Garg m(J) for the month of june 2023 - reg.				
3344/2023	05/07/2023	NIL DATED 04/07/2023	NIHAL SINGH, STENOGRAPHER GR. I, CESTAT, BANGALORE	Disposal statement of honble M(J) shri P. A. Augustian for month of june, 2023	PA			
3345/2023	05/07/2023	NIL DATED 04/07/2023	PARVEEN KATARIA, PA TO HONBLE M(T)	Disposal Statement of honble M(T) shri p . Anjani Kumar for the month of June 2023 - reg.	PA			
3346/2023	05/07/2023	NIL DATED 04/07/2023	N. RAJA, SPS	Forwarding of monthly disposal statement in r/o honble M(J) dr D.M. Misra - reg.	PA			
3347/2023	05/07/2023	NIL DATED 04/07/2023	N. RAJA, SPS	Forwarding of monthly disposal statement in r/o honble justice dilip gupta, president - reg.	PA			
3348/2023	05/07/2023	NIL DATED 04/07/2023	R. BHAGYA DEVI M(T)	Monthly disposal statement in r/o Mrs. R. Bhagya Devi, M(T) for the month of june, 2023 - reg.	PA			

3349 /2023	05/07/2023	NIL DATED 04/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring report for dated 04/07/2023	PA			
3350 /2023	05/07/2023	NIL DATED 04/07/2023	R. MURALIDHA R M(J)	Monthly disposal statement of appeal June, 2023	PA			
3351 /2023	05/07/2023	NIL DATED 04/07/2023	S.K. MOHANTY M(J)	Monthly disposal statement of appeals june, 2023	PA			
3352 /2023	05/07/2023	NIL	VINEETA M PILLAI, COURT MASTER	Permission to visit Australia-reg	Admin istratio n Sectio n			
3353 /2023	05/07/2023	NIL DT 5/7/2023	REKHA SHEKHAWAT , STENO-I	Permission for Pronounceme nt	PA to Regist rar			
3354 /2023	06/07/2023	F.NO.14(1)/CAR HIRING/CESTAT/ALD/20 15-PART-II	CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR	Financial sanction of Rs. 7,560/- approved	Admin istratio n Sectio n			
3355 /2023	06/07/2023	F.NO. 18/(1)/MISC/CESTAT/ALD /2015-PART V	CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR	sanctioned - reg.	Admin istratio n Sectio n			
3356 /2023	06/07/2023	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Medical leave, 1 day 30/06/2023	Admin istratio n Sectio n			
3357 /2023	06/07/2023	NIL DATED 04/07/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Grant of Annual increment - reg.	Admin istratio n Sectio n			



3358 /2023	06/07/2023	F.NO. CESTAT/AHD/PER/66/2021/ DT: 03/07/2023	RAJU, M(T) CESTAT, AHMEDABAD	Joining Report - reg.	Admin istratio n Sectio n			
3359 /2023	06/07/2023	F.NO. 01/CESTAT/BANG/BS DT: 03/07/2023	V.P. PANDEY DR & H.O.O.	forwarding of application as intimation - reg.	Admin istratio n Sectio n			
3360 /2023	06/07/2023	NIL DATED 26/06/2023	R. BHAGYA DEVI M(T)	Grant of one day C.L. on 30/06/2023	Admin istratio n Sectio n			
3361 /2023	06/07/2023	NIL DATED 05/07/2023	SANTOSH KUMAR TIWARI	5 days leave 17/07/2023 to 21/07/2023	Admin istratio n Sectio n			
3362 /2023	06/07/2023	NIL DATED 28/06/2023	VASA SESHAGIRI RAO M(T)	1 day C.L. on 30th June, 2023	Admin istratio n Sectio n			
3363 /2023	06/07/2023	NIL DATED 28/05/2023	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Request for a days CL and permission for station leave - reg.	Admin istratio n Sectio n			
3364 /2023	06/07/2023	NIL DATED 05/07/2023	ARCHANA, STENO GRADE - I	Joining Report - reg.	Admin istratio n Sectio n			
3365 /2023	06/07/2023	NIL DATED 26/06/2023	S.K. MOHANTY M(J)	Application for 1 day C.L. - reg,	Admin istratio n Sectio n			
3366 /2023	06/07/2023	NIL DATED 26/06/2023	DR. SUVENDU KUMAR PATI	Request for grant of one day C.L. on	Admin istratio n			

			M(J)	30th june, 2023 alongwith permission to avail public holidays and to leave the headquarters.	Section			
3367 /2023	06/07/2023	NIL DATED 05/07/2023	CESTAT, MUMBAI, ADMN.	Joining report of Mrs. Ulka A. Koli, Library information Assistant - reg.	Administration Section			
3368 /2023	06/07/2023	NIL DATED 05/07/2023	SPS TO M(T)	cash bill, total 1210/- reg.	Account Section			
3369 /2023	06/07/2023	F.NO. 213/CESTAT/M/90/VOL-II DT: 03/07/2023	MOHINDER SINGH DR/DDO/HOO	Submission of Quarterly report regarding actual incurred on pay & various types of allowances of regular civilian employees of the central government - reg.	Account Section			
3370 /2023	06/07/2023	NIL DATED 03/07/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	reimbursement telephone bills, 3,939.00 /-	Account Section			
3371 /2023	06/07/2023	NIL DATED 03/07/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	reimbursement telephone bills, 4,098.00/-	Account Section			
3372	06/0	NIL DATED 5/07/2023	DOROTHY	cash bill, total	Account			

3373	06/07/2023	NIL DATED 05/07/2023	JOSEPH, STENO GRADE I	1098/- reg.	nt Section			
3374	06/07/2023	F.NO. D-11(2)/CESTAT/CH/2015-VOL III DT: 05/07/2023	MOHINDER SINGH, DR	Laptop for newly joined Member of CESTAT - reg.		AR (Comp.)		
3375	06/07/2023	NIL DATED 05/07/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of application for advance ruling by M/s BJ Services Company Middle East Ltd. Reg.		AR (CST)		
3376	06/07/2023	NIL DATED 05/07/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of application for advance ruling by M/s Baker hughes singapore pte-reg.		AR (CST)		
3377	06/07/2023	F.NO. D-3(1)/E-FILING/CESTAT/CHE/2023 DT: 05/07/2023	MOHINDER SINGH DR	regarding issuance of MOA in appeals filed through online by the dept - reg.		AR (Comp.)		
3378	06/07/2023	NIL DATED 27/06/2023	SUPERINTENDENT S.COURT	C/8690&8691 of 2011 High court case no.	DR(J)			

			CELL FOR REGISTRAR GENERAL	H.C. CUSAP no. 4 of 2008 and CUSAP no 3 of 2008				
3379 /2023	06/07/2023	NIL DATED 04/07/2023	EASTERN ZONAL BENCH, KOLKATA	Institution, Disposal and pendency etc for the month of june 2023	DR(J)			
3380 /2023	06/07/2023	NIL DATED 05/07/2023	CESTAT, MUMBAI, ADMN.	Sir, Please find attached. Regards CESTAT, Mumbai	DR(J)			
3381 /2023	06/07/2023	NIL DATED 05/07/2023	KUMUD BHATNAGAR , AUTHORIZED REPRESENTATIVE	Filing of appeal under section 86 of the finance act, 1994 by smt Manesh devi, prop. etc.		DR (CR)		
3382 /2023	06/07/2023	F.NO. CESTAT/AHD/DOO/03/2014/210 DT: 27/06/2023	UMA SHANKAR VERMA, DR	Reference to Difference of Opinion case - reg.	PA to Registrar			
3383 /2023	06/07/2023	NIL DATED 04/07/2023	SANJAY PRASAD, STENO TO M(J) CESTAT, MUMBAI	Request for deletion of wrongly uploaded daily orders from CESTAT Website	PA to Registrar			
3384 /2023	06/07/2023	NIL	SULEKHA BEEVI C S M(J) CESTAT, CHEANNI	Monthly disposal statement of appeals june 2023	PA			
3385 /2023	06/07/2023	NIL	BINU TAMTAM(J)	Monthly disposal of appeals june, 2023	PA			
3386 /2023	06/07/2023	NIL DATED 04/07/2023	NIHAL SINGH,	Disposal statement of	PA			

3	23		STENOGRAPHER GR. I, CESTAT, BANGALORE	M(J) Shri P.A. Augustian for month of june, 2023				
3387/2023	06/07/2023	NIL DATED 05/07/2023	CESTAT, CHENNAI	Disposal statement from Sh P Dinesh M J and sh VS Rao M T for Jun 23	PA			
3388/2023	06/07/2023	NIL	P. DINESHA M(J), CESTAT, CHENNAI	Monthly disposal statement of appeals june, 2023	PA			
3389/2023	06/07/2023	NIL DATED 03/07/2023	P.K. CHOUDHARY M(J) CESTAT, KOLKATA	Monthly disposal statement of appeals June / 2023	PA			
3390/2023	06/07/2023	NIL DATED 05/07/2023	CESTAT, CHENNAI	Disposal statement of Ms Sulekha Beevi Hon M J and Sh M Ajit Kumar hon M T for jun 2023	PA			
3391/2023	06/07/2023	NIL DATED 04/07/2023	M. M. PARTHIBAN M(T)	Monthly disposal statement of appeals june, 2023	PA			
3392/2023	06/07/2023	NIL DATED 04/07/2023	CESTAT AHMEDABAD	Fwd: Disposal statement for the month of june 2023 of shri ramesh nair, honble M(J)	PA			
3393/2023	06/07/2023	NIL DATED 05/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for	PA			

				dated 05/07/2023				
3394 /202 3	06/0 7/20 23	NIL DATED 04/07/2023	DR. SUVENDU KUMAR PATI M(J)	Monthly disposal statement of appeals june, 2023	PA			
3395 /202 3	06/0 7/20 23	NIL DATED 03/07/2023	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Reply of Circular F.No. 01(05)/Circular/CESTAT/20 21 dt: 16/06/2023 - reg.	PA			
3396 /202 3	06/0 7/20 23	NIL DATED 04/07/2023	PA TO M(T)	Disposal statement for the month of june, 2023	PA			
3397 /202 3	06/0 7/20 23	NIL DATED 23/06/2023	ASHOK JINDAL, M(J)	Application for E.L. - reg.	Admin istratio n Sectio n			
3398 /202 3	07/0 7/20 23	NIL DATED 06/07/2023	CESTAT, AHMEDABA D	Fwd: Adobe Scan 06/07/2023	PA to Regist rar			
3399 /202 3	10/0 7/20 23	F.NO. 27/11/2005- AD.1C(PT) DATED 05/07/2023	YOGESH SHARMA US TO THE GOI	Outsourcing of 8 additional DEOs in CESTAT for the FY 2023- 24 - reg.	Admin istratio n Sectio n			
3400 /202 3	10/0 7/20 23	NIL DATED 05/07/2023	P V SUBBA RAO	Request for pension and other retirement benefits - reg.	Admin istratio n Sectio n			
3401 /202 3	11/0 7/20 23	NIL DATED 06/07/2023	SUNIL ZOKARKAR DY. EXECUTIVE DIRECTOR-I	Relieving Order - reg.	Admin istratio n Sectio n			

			(F&A)					
3402 /2023	11/0 7/20 23	F.NO. 01/CESTAT/BANG/BS DT: 04/07/2023	V.P. PANDEY DR & H.O.O.	forwarding of application as intimation - reg.	Admin istratio n Sectio n			
3403 /2023	11/0 7/20 23	F.NO. 01/CESTAT/BANG/BS DT: 03/07/2023	V.P. PANDEY, DR	Grant of Annual increment - reg.	Admin istratio n Sectio n			
3404 /2023	11/0 7/20 23	F.NO. A- 20(2)/PERS.FILE/SKT- HC/CHE/2022 DT: 05/07/2023	MOHINDER SINGH DR	Forwarding request of Shri Shishir Kumar Thakur, Head Clerk - reg.	Admin istratio n Sectio n			
3405 /2023	11/0 7/20 23	F.NO. A- 20(2)/PERS.FILE/RKP-ST- III/2015 DT: 05/07/2023	MOHINDER SINGH DR	Forwarding of transfer request of Shri Raushan Kumar Paswan, Steno Gr-II - reg.	Admin istratio n Sectio n			
3406 /2023	11/0 7/20 23	NIL DATED 07/07/2023	BINU TAMTA M(J)	From for giving intimation or seeking pervious sanction under Rule 18(3) of the CCS (Conduct) rule, 1964 for transaction in respect of movable property.	Admin istratio n Sectio n			
3407 /2023	11/0 7/20 23	NIL DATED 07/07/2023	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Certificate of assumption of charge - reg.	Admin istratio n Sectio n			
3408 /2023	11/0 7/20	NIL DATED 05/07/2023	D.M. MISRA M(J)	Grant of 3 days C.L.	Admin istratio			

3	23			form 10/07/2023 to 12/07/2023 - reg.	n Sectio n			
3409 /202 3	11/0 7/20 23	NIL DATED 06/07/2023	KAUSTAV PAL	Willingness letter to join the post of UDC in CESTAT	Admin istratio n Sectio n			
3410 /202 3	11/0 7/20 23	F.NO. 4(4)/P.F./B.P/STENO- III/CESTAT/ALLD/2019 DT: 03/07/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of Service Book Of Sh. bhoopender Kumar Patel, Steno-II - reg.	Admin istratio n Sectio n			
3411 /202 3	11/0 7/20 23	NIL DATED 07/07/2023	ASSISTANT REGISTRAR	Permission to leave Headquarter - reg.	Admin istratio n Sectio n			
3412 /202 3	11/0 7/20 23	F.NO. 04/CESTAT/HYD/PF/AC/2 3/140 DT: 03/07/2023	P.K. NEELA REDDY, SPS, CESTAT, HYDERABAD	Forwarding of Certificate of Assumption of Charges of Honble M(J) Mr. Anil Choudhary - reg,	Admin istratio n Sectio n			
3413 /202 3	11/0 7/20 23	NIL DATED 30/06/2023	GAJENDRA SINGH, HC	leave on 28/06/2023	Admin istratio n Sectio n			
3414 /202 3	11/0 7/20 23	F.NO. 106/CESTAT/KOL/97 DT: 30/06/2023	PRADEEP KUMAR CHOUDHAR Y M(J)	Certificate of relinquishment of Charge	Admin istratio n Sectio n			
3415 /202 3	11/0 7/20 23	NIL DATED 30/06/2023	PULLELA NAGESWAR A RAO M(T)	3 days C.L. and also grant outstation leave.	Admin istratio n Sectio n			



3416 /2023	11/0 7/20 23	NIL DATED 03/07/2023	P.DINESHAM(J)	joining report after availing 1 day E.L. on 30/06/2023	Administration Section			
3417 /2023	11/0 7/20 23	F.NO. 1/2/2022-R&R AND DC (E-3171940) DT: 04/07/2023	S.K. MANDI US TO THE GOI	Issue of No-Objection Certificate/No n-Availability Certificate for filling up the post(s) by direct Recruitment - reg.	Administration Section			
3418 /2023	11/0 7/20 23	NIL DATED 06/07/2023	SEEMA SADANA, SPS	1 day E.L. for 5th July, 2023	Administration Section			
3419 /2023	11/0 7/20 23	NIL DT 10/7/2023	SANTOSH KUMAR TIWARI, DR	Request to issue experience Certificate-reg	Administration Section			
3420 /2023	11/0 7/20 23	F.NO.CEA-SY-16-23/1/2022-APAR DT 5/7/2023	NEERJA VERMA, DY. DIRECTOR (PERS)	Forwarding of APAR in r/o Smt. Vanam Jaysree, Steno-III-reg	Administration Section			
3421 /2023	11/0 7/20 23	F.NO.23(5)/UDC/SSC-22/APPT/CESTAT/ADMN-2023 DT 30/6/2023	FROM CESTAT TO ABHISHEK PANDEY (RETURNED LETTERS)	Regarding documents verification	Administration Section			
3422 /2023	11/0 7/20 23	NIL DT 10/7/2023	SHANKAR P. MOHANTY, MTS	Leave application	Administration Section			
3423 /2023	11/0 7/20 23	F.NO.2(5)/P.F./S.W./CESTAT/ALLD/2022 DT 3/7/2023	SWAPNIL TIWARI, AR, CESTAT,	Joining report after availing leave-reg	Administration Section			

			ALLAHABAD		Section			
3424 /2023	11/0 7/20 23	F.NO.76/PERSN/CESTAT R/KOL/2023/166 DT 4/7/2023	T.K.SARKAR, DR	Intimation of installment for purchase property in r/o Mr. K. Anpazhakan, M(T)-reg	Admin istratio n Sectio n			
3425 /2023	11/0 7/20 23	NIL	KOUSTAV PAL	Willingness letter to join the post of UDC In CESTAT-reg	Admin istratio n Sectio n			
3426 /2023	11/0 7/20 23	NIL DT 10/7/2023	SEEMA SADANA, SPS	Leave application for 4 days EL-reg	Admin istratio n Sectio n			
3427 /2023	11/0 7/20 23	NIL DT 10/7/2023	TEJO SHRI, STENO GR-I	Leave application with joining report-reg	Admin istratio n Sectio n			
3428 /2023	11/0 7/20 23	NIL DT 10/7/2023	RENUKA, INSPECTOR	Request for the post of court master at CESTAT, Chandigarh- reg	Admin istratio n Sectio n			
3429 /2023	11/0 7/20 23	F.NO.04-21/2017-IC/E.IIIA DT 4/7/2023	UMESH KUMAR AGARWAL, DY. SECRETARY TO THE GOI	Office Memorandum reg. increment under Rule 10	Admin istratio n Sectio n			
3430 /2023	11/0 7/20 23	NIL DT 10/7/2023	SOMBIR, LDC	Medical Reimburse ment claim-reg	Admin istratio n Sectio n			
3431 /2023	11/0 7/20	NIL DT 10/7/2023	BALASUBRA MANI S, AR	Experience certificate	Admin istratio			

3	23			format-reg	n Section			
3432 /202 3	11/0 7/20 23	NIL DT 6/7/2023	HARISH	Joining report after availing leave-reg	Admin istratio n Section			
3433 /202 3	11/0 7/20 23	NIL DT 10/7/2023	KULDEEP SINGH, MTS	Leave application	Admin istratio n Section			
3434 /202 3	11/0 7/20 23	NIL DT 10/7/2023	SEEMA SADANA, SPS	Bill of monthly refreshment in r/o M(T)	Accou nt Section			
3435 /202 3	11/0 7/20 23	F.NO.D-(1)/E- FILING/CESTAT/CHE/202 3 DT 5/7/2023	MOHINDER SINGH,DR	issuance of MOA in appeals filed through online by the dept.- reg		AR(co mp)		
3436 /202 3	11/0 7/20 23	NIL DT 6/7/2023	ARUL KUMARAN	Admin module for accounts for delegated administrator for CESTAT- reg		AR(co mp)		
3437 /202 3	11/0 7/20 23	F.NO.D- 11(2)/CESTAT/CH/2015- VOL-III DT 5/7/2023	MOHINDER SINGH,DR	Laptop for new joined member of CESTAT-reg	Accou nt Section	AR(co mp)		
3438 /202 3	11/0 7/20 23	NO. 430 S. COURT CELL D. 11 DT. 5/7/2023	REGISTRAR GENERAL, PUNJAB AND HARYANA COURT, CHANDIGAR H	Civil Appeal No. 2576/2010 and 5608/2011-reg	DR(J)			
3439 /202	11/0 7/20	C.NO.IV(16)/REVIEW/GS T/DELHI-	KUMAR SATYAM,	Review of CESTATs	DR(J)			

3	23	SOUTH/CESTAT/UNITEC H/108/23-24/6089 DT 4/7/2023	GST, SOUTH DELHI	Final Order No. 50784/2023- reg				
3440 /202 3	11/0 7/20 23	C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/DAMOD AR/109/23-24/6086 DT 4/7/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No. 50792/2023- reg	DR(J)			
3441 /202 3	11/0 7/20 23	C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/INFINIT Y/110/23-24/6083 DT 4/7/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No. 50799/2023- reg	DR(J)			
3442 /202 3	11/0 7/20 23	C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/PILE/111 /23-24/6081 DT 4/7/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No.5- 790/2023 -reg	DR(J)			
3443 /202 3	11/0 7/20 23	NO.134 S.COURT CELL D. 11 DT 3/7/2023	REGISTRAR GENERAL, PUNJAB AND HARYANA COURT, CHANDIGAR H	Civil Appeal No. 4773/2022-reg	DR(J)			
3444 /202 3	11/0 7/20 23	F.NO. 17(1)/MS/CESTAT/ALD/20 18-19 DT 3/7/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Pendency of Single Member Bench cases	DR(J)			
3445 /202 3	11/0 7/20 23	F.NO.21/CESTAT/HYD/M- STAT/15/138 DT 30/6/2023	DR, CESTAT, HYDERABAD	Monthly statement for the month of June 2023-reg	DR(J)			
3446 /202 3	11/0 7/20 23	C.NO.GST/SOUTH/REVIE W/CESTAT/FOLDER/10/2 023-2024/4113 DT 5/7/2023	CGST, SOUTH DELHI	Forwarding of hearing notice in the case of M/s Ambar Travel Service, 117, Navjeevan Complex,	DR(J)			

				Station Road, Jaipur, Rajasthan-reg				
3447 /202 3	11/0 7/20 23	C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/SCHUL MBERGER/114/23-24/6223 DT 6/7/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No. 50810/2023- reg-reg	DR(J)			
3448 /202 3	11/0 7/20 23	C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/SIDH/11 5-119/2023-24/6225 DT 6/7/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No./ 50814- 50818/2023- reg-reg	DR(J)			
3449 /202 3	11/0 7/20 23	C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/SPICEJE T/113/2023-24/6227 DT 6/7/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No. 50807/2023- reg-reg	DR(J)			
3450 /202 3	11/0 7/20 23	F.NO.7(STAT)CESTAT/C AL/06/167 DT 3/7/2023	T.K.SARKAR, DR	Institution, Disposal and Pendency etc for the month of June 2023	DR(J)			
3451 /202 3	11/0 7/20 23	F.NO. D6(1)/DOO/CESTAT/CHE/ 2019 DT: 04/07/2023	MOHINDER SINGH DR	Reference to Difference of Opinion case - reg.	PA to Regist rar			
3452 /202 3	11/0 7/20 23	NIL DATED 10/07/2023	GOVIND YADAV	Permission for delete the order	PA to Regist rar			
3453 /202 3	11/0 7/20 23	NIL DATED 04/07/2023	LAKSHMI KUMARAN V & SRIDHARAN, CHENNAI TAMIL NADU	Larger Bench matter hearing notice.	PA to Regist rar			
3454 /202 3	11/0 7/20 23	NIL DATED 07/07/2023	HEMAMBIKA R. PRIYA M(T)	Permission for pronouncemen t of order - reg.	PA to Regist rar			

3455 /202 3	11/0 7/20 23	NIL	T.K. SARKAR ,CESTAT, KOLKATA	Forwarding of explanation in reply to Memo dated 27/06/2023 - reg.	PA to Regist rar			
3456 /202 3	11/0 7/20 23	F.NO. CESTAT/AHD/L.B./02/201 4/225 DT: 30/06/2023	UMA SHANKAR VERMA, DR	Constitution of Larger Bench in the Case of CCE & Customs, Rajkot V/s Jaydeep Cotton fibers pvt Ltd Appeal No. ST/12097/201 3	PA to Regist rar			
3457 /202 3	11/0 7/20 23	NIL DATED 3/07/2023	T.V. UNNIKRISHN AN, SPS TO M(T), CESTAT MUMBAI	Disposal Statement of Appeals for the month of june, 2023 - reg,	PA			
3458 /202 3	11/0 7/20 23	NIL	PULLELA NAGESWAR A RAO M(T)	Monthly Disposal Statement of Appeal in respect of Mr. Pullela Nageswara Rao, Honble M(T) for the month of june, 2023	PA			
3459 /202 3	11/0 7/20 23	NIL	RAJEEV TANDON M(T)	Monthly Disposal Statement of Appeals month of june, 2023	PA			
3460 /202 3	11/0 7/20 23	NIL	RACHNA GUPTA M(J)	Monthly disposal statement of	PA			

				appeals for the month of june, 2023				
3461 /2023	11/0 7/20 23	NIL	RAJEEV TANDON M(T)	Monthly disposal statement for the month of may, 2023	PA			
3462 /2023	11/0 7/20 23	F.NO. 36/MISC JUDICIAL/CESTAT/ALD/ 2015-II DT: 26/06/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Status report as per circular dt 16/06/2023 - reg.	PA			
3463 /2023	11/0 7/20 23	NIL DATED 10/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 10/07/2023	PA			
3464 /2023	11/0 7/20 23	NIL DATED 09/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 9/07/2023	PA			
3465 /2023	11/0 7/20 23	NIL DATED 08/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 8/07/2023	PA			
3466 /2023	11/0 7/20 23	NIL DATED 07/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 07/07/2023	PA			
3467 /2023	11/0 7/20 23	NIL DATED 06/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 06/07/2023	PA			
3468 /2023	11/0 7/20 23	NIL DATED 07/07/2023	DR, CENTRAL REGISTRY	Supplementar y causelist	PA			
3469 /2023	11/0 7/20 23	NIL DATED 12/07/2023	DY/ASST. RAGISTRAR, SINGLE	Causelist - reg.	PA			

			MEMBER APPEAL BENCH					
3470 /202 3	11/0 7/20 23	NIL DATED 10/07/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY	Central Registry cause list for Defect Matters	PA			
3471 /202 3	11/0 7/20 23	NIL DATED 10/07/2023	DR, CENTRAL REGISTRY	Central Registry cause list for Defect Matters	PA			
3472 /202 3	12/0 7/20 23	NIL DATED 10/07/2023	CESTAT, HYDERABAD	Forwarding of joining report of Sh. Amit, UDC	Admin istratio n Sectio n			
3473 /202 3	12/0 7/20 23	NIL DATED 10/07/2023	NAVEEN KUMAR UDC, SM	One day C.L. - reg.	Admin istratio n Sectio n			
3474 /202 3	12/0 7/20 23	NIL DATED 10/07/2023	DIPAK KUMAR MALIK, UDC	Joining Report - reg.	Admin istratio n Sectio n			
3475 /202 3	12/0 7/20 23	NIL DATED 10/07/2023	SOMBIR LDC	joine duity 10/07/2023 F/N after availed the 5 days E.L. w.e.f. 03/07/2023 to 07/07/2023 - reg.	Admin istratio n Sectio n			
3476 /202 3	12/0 7/20 23	NIL DATED 10/07/2023	DEEPAK KUMAR MALIK, UDC	Joining Report - reg.	Admin istratio n Sectio n			
3477 /202 3	12/0 7/20 23	NIL DATED 05/07/2023	D.M. MISRA M(J)	Grant of 3 days C.L. form	Admin istratio n			



				10/07/2023 to 12/07/2023 - reg.	Section			
3478 /2023	12/07/2023	NIL DATED 05/07/2023	D.M. MISRA M(J)	Grant of relaxation in purchasing of air ticket through Air India website - clarification - reg.	Administration Section			
3479 /2023	12/07/2023	NIL DATED 11/07/2023	SHRI RAM MEENA, MTS	Declaration and oath of allegiance	Administration Section			
3480 /2023	12/07/2023	NIL DATED 11/07/2023	DOROTHY JOSEPH, STENO GRADE I	Request for Casual Leave	Administration Section			
3481 /2023	12/07/2023	NIL DATED 11/07/2023	SUSHMA RANI PAL, MTS	Leave application - reg.	Administration Section			
3482 /2023	12/07/2023	NIL DATED 11/07/2023	HINDI 4 REVENUE	Hindi Diwas, 2023	Administration Section			
3483 /2023	12/07/2023	NIL DATED 11/07/2023	SANTOSH KUMAR TIWARI, DR	Intimation regarding applying in UPSC.	Administration Section			
3484 /2023	12/07/2023	NIL DATED 05/07/2023	SUPERINTENDENT JUDICIAL FOR ASSISTANT REGISTRAR (CR)	CEA No. 166 of 2010 Commissioner of Central excise Commissionerate	DR(J)			

3485	12/0 /202 3	7/20 23	NIL DATED 11/07/2023	KUMARAN	Fes: (Ticket#20230 70788006011) Subject : Reminder: Fwd: Admin Module for accounts for delegated administrator for CESTAT		AR (Com p.)		
3486	12/0 /202 3	7/20 23	NIL	HEMAMBIKA R PRIYA M(T)	Monthly disposal statement of appeals 01/06/2023 to 30/06/2023	PA			
3487	12/0 /202 3	7/20 23	NIL DATED 11/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 11/07/2023	PA			
3488	12/0 /202 3	7/20 23	NIL DATED 11/07/2023	R.K. PASWAN, STENO GR. II CESTAT, CHENNAI	Deletion if incorrectly uploaded softcopy of order - reg.	PA to Regist rar			
3489	13/0 /202 3	7/20 23	NIL DATED 12/07/2023	C.J. MATHEW M(T)	Permission for pronouncemen t of orders - reg.	PA to Regist rar			
3490	13/0 /202 3	7/20 23	NIL DATED 12/07/2023	CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR	Deletion of Appeal No E/3852/2010 against OIA No 121-CE- MRT-I-10-11 dt 29/07/2010	PA to Regist rar			
3491	13/0 /202 3	7/20 23	NIL DATED 12/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 12/07/2023	PA			
3492	13/0		NIL DATED 12/07/2023	LALIT	Medical	Admin			

3492	13/07/2023		PRASAD PANT SR. P. S.	Reimbursement claim form	Administration Section			
3493	13/07/2023	NIL DATED 11/07/2023	SANGEETA MALHOTRA, COURT MASTER.	12 days leave from 31/07/2023 to 11/08/2023	Administration Section			
3494	13/07/2023	NIL	HEERA LAL	one day E.L. 10/07/2023 with joining report	Administration Section			
3495	13/07/2023	F.NO. 01/CESTAT/BANG/OPM DT: 07/07/2023	BALASUBRAMANIS, AR	Forwarding of application for transfer to CESTAT, Delhi/ Chandigarh/ Ahmedabad posting of humanitarian grounds - reg.	Administration Section			
3496	13/07/2023	F.NO. 1(4)/P.K.C/M (J)/ PF/CESTAT/ ALLD/ 2023 DT: 07/07/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Certificate of assumption of charge - reg.	Administration Section			
3497	13/07/2023	F.NO. 3/5/MISC./ADMN-2017-II DT: 12/07/2023	CESTAT, CHANDIGARH	For filling of One Court Master post at CESTAT, Chandigarh - reg.	Administration Section			
3498	13/07/2023	F.NO. 01/CESTAT/BANG/COMP. DT: 07/07/2023	V.P. PANDEY DR & H.O.O.	Laptop for newly joined Member of CESTAT, Bangalore - reg.		AR (Comp.)		
3499	13/07/2023	NIL DATED 12/07/2023	HR AND OPERATION DEPARTMENT	Regarding Work Order Issued Velocis		AR (Comp.)		

			T VELOCIS SYSTEM PRIVATE LIMITED	System				
3500/2023	13/07/2023	F.NO. 9/3/PERS./P.A.K./M(T)/CHD-2023 DT; 07/07/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of applications for applying of Fresh ID Card issued by Ministry of Home Affairs in r/o Honble shri P.Anjani Kumar, M(t)	CT Section			
3501/2023	13/07/2023	F.NO. 9/1/PERS./S.S.G./M(J)/CHD-2023 DT: 07/07/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of applications for applying of Fresh ID Card issued by Ministry of Home Affairs in r/o Honble shri S.S. Garg, M(J)	CT Section			
3502/2023	13/07/2023	D.NO. 19967/2023/ SEC-SUPREME COURT OF INDIA NEW DELHI 07/07/2023	ASSISTANT REGISTRAR	C/4158/2023 in CC vs. M/s panacea Biotec ltd.	DR(J)	AR		
3503/2023	13/07/2023	D.NO. 14452/2023/ SEC-ELIMINATION SUPREME COURT OF INDIA, NEW DELHI DT;07/07/2023	ASSISTANT REGISTRAR	C/4162/2023 in E/52554/2015	DR(J)			
3504/2023	13/07/2023	NIL	SWAPNA A. NAIR, HEAD CLERK	Leave application for 2 days EL-reg	Administration Section			
3505/2023	13/07/2023	NIL	SWAPNA A. NAIR, HEAD CLERK	Joining report after availing leave-reg	Administration Section			
3506/2023	13/07/2023	NIL DT 13/7/2023	PUSHKAR SINGH, MTS	Medical Reimburseme	Administration			

3	23			nt claim of Rs. 350/--reg	n Section			
3507/2023	13/07/2023	NIL DT 13/7/2023	PUSHKAR SINGH, MTS	Medical Reimburse ment claim of Rs. 1825/--reg	Admin istration Section			
3508/2023	13/07/2023	NIL DT 13/7/2023	PUSHKAR SINGH, MTS	Medical Reimburse ment claim of Rs.3450/--reg	Admin istration Section			
3509/2023	13/07/2023	NIL	MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION	Leave application for CL for one day-reg	Admin istration Section			
3510/2023	13/07/2023	NIL	SWAPNA A. NAIR, HEAD CLERK	Medical Reimburse ment claim of Rs. 2802/--reg	Admin istration Section			
3511/2023	13/07/2023	NIL	SWAPNA A. NAIR, HEAD CLERK	Medical Reimburse ment claim of Rs.2422/--reg	Admin istration Section			
3512/2023	13/07/2023	NIL DT 13/7/2023	S.K. TIWARI, DR(CR)	Medical Reimburse ment claim of Rs. 874/--reg	Admin istration Section			
3513/2023	13/07/2023	NIL DT 12/7/2023	ANITHA JAYAKUMAR , SPS	Reimburse claim for monthly refreshment for the month of June-reg	Admin istration Section			
3514/2023	13/07/2023	NIL DT 12/7/2023	ANITHA JAYAKUMAR , SPS	Reimburse claim for monthly	Accou nt Sectio			

				Newspaper from January to June, 2023-reg	n			
3515 /2023	13/0 7/20 23	NIL DT 12/7/2023	ANITHA JAYAKUMAR , SPS	Reimburse claim for monthly Newspaper from January to June, 2023 by M(J)-reg	Accou nt Sectio n			
3516 /2023	13/0 7/20 23	NIL	ANITHA JAYAKUMAR , SPS	Reimburse claim for Mobile Bill by M(J)-reg	Accou nt Sectio n			
3517 /2023	13/0 7/20 23	NIL DT 13/7/2023	ARCHANA, STENO-I	Correction in the uploaded Appeal	PA to Regist rar			
3518 /2023	13/0 7/20 23	NIL DT 13/7/2023	SHENAJ BANO, STENO GR-I	Correction in the uploaded Appeal	PA to Regist rar			
3519 /2023	14/0 7/20 23	NIL DATED 12/07/2023	VINEETHA M. PILLAI	leave on 10/07/2023	Admin istratio n Sectio n			
3520 /2023	14/0 7/20 23	NIL DATED 13/07/2023	RAKSHIT DAHIYA, LDC	leave on 12/07/2023	Admin istratio n Sectio n			
3521 /2023	14/0 7/20 23	NIL DATED 13/07/2023	NISHA , LDC	leave on 14/07/2023	Admin istratio n Sectio n			
3522 /2023	14/0 7/20 23	NIL DATED 05/07/2023	G.K. MEENA, HEAD CLERK	Medical Reimburseme nt claim form	Admin istratio n Sectio n			
3523 /2023	14/0 7/20	NIL DATED 13/07/2023	SANDEEP MTS	3 days leave from	Admin istratio			

3	23			10/07/2023 to 12/07/2023	n Sectio n			
3524 /202 3	14/0 7/20 23	NIL DATED 12/07/2023	VIKASH, UDC	leave on 13/07/2023	Admin istratio n Sectio n			
3525 /202 3	14/0 7/20 23	NIL DATED 12/07/2023	ANIL KUMAR, MTS	1 day leave on 13/07/2023 in lieu of night duty performed on 08/07/2023	Admin istratio n Sectio n			
3526 /202 3	14/0 7/20 23	NIL DATED 13/07/2023	ABHISHEK TANWAR	I have been selected for the post of UDC in CESTAT though CGLE 2022.	Admin istratio n Sectio n			
3527 /202 3	14/0 7/20 23	NIL DATED 06/07/2023	ABHISHEK TANWAR	I have been selected as UDC in your esteemed department through SSC CGL - 2022 and i have received the offer of appointment from CESTAT.	Admin istratio n Sectio n			
3528 /202 3	14/0 7/20 23	NO. 2-34/1/2016-ADM.II DT: 11/07/2023	V.SRINIVASA N US TO THE GOI	Forwarding of attested copies of APARS for the period from 01/01/2017 to 31/12/2021 to smt. Vanam Jayasree, Steno Gr. III -	Admin istratio n Sectio n			

				reg.				
3529 /202 3	14/0 7/20 23	F.NO. 01/CESTAT/BANG/NSP DT: 13/07/2023	CESTAT, BANGALORE	Medical certificate dated 30/06/2023 received from the Kollam Kottarakkara Diocese Mission Hospital	Admin istratio n Sectio n			
3530 /202 3	14/0 7/20 23	F.NO. A-50050/67/2023- AD.IA DT: 07/07/2023	DEEPA R KRISHNAN. US TO THE GOI	Office Memorandum	Admin istratio n Sectio n			
3531 /202 3	14/0 7/20 23	NIL DATED 14/07/2023	ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Permission to leave Headquarter - reg.	Admin istratio n Sectio n			
3532 /202 3	14/0 7/20 23	NIL DATED 10/07/2023	SAURAV CHINI	Willing to join CESTAT as a UDC in accordance with the offer letter no. F.no- 23(5)/UDC/SS C-22 appt/CESTAT /Admn-2023 offered by CESTAT.	Admin istratio n Sectio n			
3533 /202 3	14/0 7/20 23	NIL DATED 13/07/2023	VED PRAKASH CHUGH, COURT MASTER	Intimation of purchase of immovable property - reg.	Admin istratio n Sectio n			
3534 /202 3	14/0 7/20 23	NIL DATED 13/07/2023	GAUTAM NARAYAN ADVOCATE ON RECORD SUPREME COURT OF	W.P. (Civ) Nos. 8224/2023, W.P. (Civ) No. 8319/2023,	Admin istratio n Sectio n			



			INDIA	8342/2023 and 83702/2023 filed before the honble high court of delhi filed by sh. s. k. verma vs. union of India and another - reg.				
3535 /2023	14/07/2023	NIL DATED 13/07/2023	RAKSHIT VERMA	Letter of withdrawal of vakalatnama - service tax appraisal No. St/53160/2016 - V K Aggarwal & Co.	DR(J)			
3536 /2023	14/07/2023	NIL DATED 14/07/2023	P. V. SUBBARAO M(T)	Reimbursement of rent - reg.	Account Section			
3537 /2023	14/07/2023	NIL DATED 13/07/2023	CESTAT, AHMEDABAD	Correction/Deletion of daily order	PA to Registrar			
3538 /2023	14/07/2023	NIL DATED 13/07/2023	CESTAT, MUMBAI	Request for deletion of order uploaded on cestat website.	PA to Registrar			
3539 /2023	14/07/2023	NIL DATED 13/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 13/07/2023	PA			
3540 /2023	14/07/2023	NIL DATED 17/07/2023	DY. REGISTRAR, (SINGLE MEMBER APPEAL BRANCH )	Single Member (Appeal Branch )Cause List	PA			
3541	14/0	NIL DATED 20/07/2023	DR,	Central	PA			

/2023	7/2023		CENTRAL REGISTRY	Registry cause list for Defect Matters				
3542/2023	14/07/2023	NIL DATED 17/07/2023	DR, CENTRAL REGISTRY	Central Ragistry cause list for defect matters	PA			
3543/2023	14/07/2023	NIL DATED 17/07/2023	DR, CENTRAL REGISTRY	Central Registry cause list for Defect Matters	PA			
3544/2023	14/07/2023	NIL DATED 13/07/2023	MADHUMITA SINGH (ADVOCATE)	Re: Request for virtual hearing at Chandigarh in the case of ST/56993/2013-Himachal Pradesh Road Transport corporation vs Chandigarh I	PA to Registrar			
3545/2023	17/07/2023	F.NO. 1(4)/P.K.C/M (J)/ PF/CESTAT/ ALLD/ 2023 DT: 14/07/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of leave application in respect of honble Member (Judicial) Shri. P. K. Choudhary - reg.	Administration Section			
3546/2023	17/07/2023	NIL DATED 14/07/2023	CESTAT, BANGALORE	Shri Jukesh, MTS and Mr. alok kumar , LDC	Administration Section			
3547/2023	17/07/2023	NIL DATED 14/07/2023	SANTOSH KUMAR TIWARI	Medical Reimburse ment claim form	Administration Section			
3548/2023	17/07/2023	NIL DATED 14/07/2023	SEEMA SADANA, SPS	Joining Report - reg.	Administration			

3	23				n Section			
3549 /202 3	17/0 7/20 23	NIL DATED 10/07/2023	RAJEEV R. DR/HOO	Office Order dt: 10/07/2023	Admin istratio n Section			
3550 /202 3	17/0 7/20 23	NIL DATED 14/07/2023	BUDH SAIN, M.T.S.	2 days E.L. 18/07/2023 and 20/07/2023	Admin istratio n Section			
3551 /202 3	17/0 7/20 23	NO. 1/2/2022-R&R AND DC (E-3171940)	S.K. MANDI, US TO THE GOI	Issue of No- Objection Certificate/No n-Availability Certificate for filling up the post(s) by Direct Recruitment - reg	Admin istratio n Section			
3552 /202 3	17/0 7/20 23	F.NO. 34/CESTAT/MUM/2023- 24/446 DT: 07/07/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of GPF withdrawal application : MFR 2885	Admin istratio n Section	Accou nt sectio n		
3553 /202 3	17/0 7/20 23	NIL DATED 14/07/2023	CESTAT, AHMEDABA D	Fwd: Removal of final order	PA to Regist rar			
3554 /202 3	17/0 7/20 23	F.NO. 23(33)/POSTING/GR.B,C, D,/CESTAT/2017/VOL- IV/ADMIN	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order	PA			
3555 /202 3	17/0 7/20 23	NIL DATED 21/07/2023	DR, CENTRAL REGISTRY	Central Registry cause list for Revised Causelist	PA			
3556	17/0	NIL DATED 17/07/2023	DEPUTY	Revised	PA			

/2023	7/2023		REGISTRAR, CENTRAL REGISTRY	Causelist				
3557/2023	17/07/2023	NIL DATED 14/07/2023	PUBLICITY TEAM DGTS CBIC	Media Monitoring Report for dated 14/07/2023	PA			
3558/2023	18/07/2023	F.NO.PF/PS/CESTAT/ADM/2022 DTD 12/7/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Vetting of pay fixation in r/o Shri Parveen Sihag, UDC- reg	Admin istratio n Sectio n			
3559/2023	18/07/2023	F.NO.PF/PS/CESTAT/ADM/2022 DTD 11/7/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Request for transfer from CESTAT Mumbai to CESTAT Chandigarh or CESTAT, New Delhi in r/o Shri Parveen Sihag, UDC- reg	Admin istratio n Sectio n			
3560/2023	18/07/2023	NIL DTD 17/7/2023	ATIN SHARMA, MTS	Joining report after availing leave-reg	Admin istratio n Sectio n			
3561/2023	18/07/2023	F.NO.12015/1/2021-HINDI-IV-DOR DTD 11/7/2023	PREETI SALAR	Office Memorandum dtd 11/7/2023 reg. 3rd National Language summit-reg	Admin istratio n Sectio n			
3562/2023	18/07/2023	F.NO.A-50050/67/2023-AD-IA DTD 7/7/2023	DEEPA R KRISHNAN, US TO GOI	Office Memorandum dtd 7/7/2023 reg. Independence Day Ceremony,	Admin istratio n Sectio n			

				2023-reg				
3563 /2023	18/0 7/2023	NIL DT 12/7/2023	VIKRAM SINGH, MTS, CESTAT, CHANDIGAR H	Request for transfer-reg	Admin istratio n Sectio n			
3564 /2023	18/0 7/2023	F.NO. R-20011/71/2023- CESTAT-DOR-DOR DTD 13/7/2023	T. JAMUNA RANI, CPIO & US (AD.IC)	Transfer of application u/s/6(3) of the RTI act, 2005- reg	Admin istratio n Sectio n			
3565 /2023	18/0 7/2023	NIL DT 3/7/2023	ASTT. DIRECTOR OF ESTATES/SU PERINTENDE NT (A/CS)	Cancellation of allotment of Govt. Accommodati on-reg	Admin istratio n Sectio n			
3566 /2023	18/0 7/2023	F.NO.23/CESTAT/AR/CES TAT/2009 DTD 10/7/2023	T.K. SARKAR, DR, CESTAT, KOLKATA	Renovation work at CESTAT, Kolkata and reply thereof- reg	Admin istratio n Sectio n			
3567 /2023	18/0 7/2023	F.NO.01/CESTAT/BANG/S TANO/NS DTD 11/7/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of application for the post of Section Officer in Armed Forces Tribunal on deputation basis-reg	Admin istratio n Sectio n			
3568 /2023	18/0 7/2023	F.NO.3/5/MISC/ADMN- 2017-II DTD 12/7/2023	DR, CESTAT, CHANDIGAR H	For filling of one Court Master post at CESTAT, Chandighar- reg	Admin istratio n Sectio n			
3569 /2023	18/0 7/2023	F.NO.A-20(1)/PERS. FILE/SKS- UDC/CESTAT/CH/2022 DT 13/7/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of representation in r/o Smt. B. Rajalashmi, HC-reg	Admin istratio n Sectio n			

3570 /202 3	18/0 7/20 23	F.NO.A- 20(1)/PERS.FILE/SDD- STENO.GR.I/CESTAT/CH E/2018 DT 13/7/2018	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of transfer request of Sh. Saikat Das Das,Steno-I- reg	Admin istratio n Sectio n			
3571 /202 3	18/0 7/20 23	F.NO.1(4)/P.K.C./M(J)/PF/ CESTAT/ALLD/2023 DTD 14/7/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding of Leave application of M(J)-reg	Admin istratio n Sectio n			
3572 /202 3	18/0 7/20 23	F.NO.08(5)/A.K/LDC/PF/C ESTAT/ALLD/2018 DTD 12/7/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding of intimation Sh. Amit Kumar, LDC-reg	Admin istratio n Sectio n			
3573 /202 3	18/0 7/20 23	F.NO.PF/CESTAT/MUM/A DMIN/MKS/2022 DTD 14/7/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Re-exercise of option for pay Fixation under FR 22(I)(a)(1) on promotion in r/o/Shri. Manas Kumar Sinha, AR, CESTAT-reg	Admin istratio n Sectio n			
3574 /202 3	18/0 7/20 23	F.NO.PF/CESTAT/MUM/A DMN/UK/LIA/2023 DTD 10/7/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of joining report of LIA in CESTAT, Mumbai-reg	Admin istratio n Sectio n			
3575 /202 3	18/0 7/20 23	F.NO.CESTAT/MUM/AD MIN/IP/2007 DTD 10/7/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Immovable property return as on 1/1/2023-reg	Admin istratio n Sectio n			
3576 /202 3	18/0 7/20 23	F.NO.CESTAT/MUM/AD MIN/IP/2007/452 DTD 10/7/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Intimation of purchase of Immovable property under CCS Rule, 1964-reg	Admin istratio n Sectio n			
3577 /202 3	18/0 7/20 23	NIL DT 17/7/2023	HAPPY KUMAR	Document verification reg.	Admin istratio n			

					Section			
3578 /2023	18/0 7/2023	NIL DT 17/7/2023	SHENAJ BANO, STENO GR-I	Medical Reimburse ment claim of Rs. 2436/--reg	Admin istratio n Section			
3579 /2023	18/0 7/2023	NIL DT 17/7/2023	JOGENDER SINGH,MTS	Request to withdrawal of suspension- reg	Admin istratio n Section			
3580 /2023	18/0 7/2023	NIL DT 17/7/2023	RAGINI., UDC	Willing to join as UDC in CESTAT-reg	Admin istratio n Section			
3581 /2023	18/0 7/2023	NIL DT 17/7/2023	RENUKA, INSPECTOR	Request reg. Post of Court Master on Deputation Basis in CESTAT, Chandigarh- reg	Admin istratio n Section			
3582 /2023	18/0 7/2023	NIL DT 17/7/2023	R.BHAGYA DEVI, M(T), CESTAT, BANGALORE	Leave application for CI on 31/7/2023-reg	Admin istratio n Section			
3583 /2023	18/0 7/2023	NIL DT 14/7/2023	GAUTAM NARAYAN, ADV.	W.P.(C) Nos. 8224/2023, 8319/2023, 8342/2023 and 8370/2023-reg	Admin istratio n Section			
3584 /2023	18/0 7/2023	NIL DT 17/7/2023	MOHIT YADAV, UDC	Medical Reimburse ment claim 16005/--reg	Admin istratio n Section			
3585 /2023	18/0 7/2023	NIL DT 11/7/2023	HEMANT KUMAR,	Leave application for	Admin istratio			

3	23		STENO GRADE-I	one day EL on 10/7/2023	n Section			
3586 /202 3	18/0 7/20 23	NIL DT 17/7/2023	JOHNSON CHACKO, UDC	Form of option to be submitted for pay fixation on Promotion/M ACP/NFSG- reg	Admin istratio n Section			
3587 /202 3	18/0 7/20 23	F.NO.25(5)/CESTAT/COM PAS-APTT/ADMN./19 DTD 4/7/2023	SHRI K. KAMAL	Returned letter for Document verification- reg	Admin istratio n Section			
3588 /202 3	18/0 7/20 23	NIL DT 14/7/2023	YASH DHADDA, INDIRECT TAXES	Request for adjournment of hearing-reg	DR(J)			
3589 /202 3	18/0 7/20 23	D.NO.23767/2023/SEC- ELIMINATION DTD 12/7/2023	REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal NO. 4246/2023-reg	DR(J)			
3590 /202 3	18/0 7/20 23	NIL DT 20/6/2023	PRADEEP KUMAR NAIK, ADDITIONAL GENERAL MANAGER	Reg. Defect Memo, Diary No. 507992023- reg	DR(J)			
3591 /202 3	18/0 7/20 23	NIL DT 15/7/2023	LAXMINIWA S & CO.	Curing of defects for Diary No. 302412023- reg	DR(J)			
3592 /202 3	18/0 7/20 23	NIL DT 17/7/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Seeking Roster-reg	PA to Regist rar			
3593 /202 3	18/0 7/20 23	F.NO.C- 20(1)/COMPLIANCE REPORT TO HQ/CESTAT/CHE/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Certificate-reg	PA to Regist rar			



		DTD 14/7/2023						
3594 /202 3	18/0 7/20 23	F.NO.D- 6(1)/DOO/CESTAT/CHE/2 019 DTD 12/7/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Reference of DOO case-reg	PA to Registrar			
3595 /202 3	18/0 7/20 23	NIL	DR, SINGLE MEMBER APPEAL BRANCH	Cause list	PA			
3596 /202 3	18/0 7/20 23	F.NO.R-20011/54/2023- CESTAT-DOR-DOR DTD 13/7/2023	T. JAMUNA RANI, CPIO & US (AD.IC)	Transfer of application u/s/6(3) of the RTI act, 2005- reg	Admin istratio n Sectio n			
3597 /202 3	19/0 7/20 23	NIL DATED 13/07/2023	P. DINESHA M(J) , CESTAT, CHENNAI	one day of E.L. 17/07/2023	Admin istratio n Sectio n			
3598 /202 3	19/0 7/20 23	NIL DATED 18/07/2023	CESTAT, HYDERABAD	forwarding of leave application of Honble M(J), Sh. Anil Choudhary	Admin istratio n Sectio n			
3599 /202 3	19/0 7/20 23	NIL DATED 17/07/2023	VED PRAKASH CHUGH, COURT MASTER	Joining Report - reg.	Admin istratio n Sectio n			
3600 /202 3	19/0 7/20 23	NIL DATED 18/07/2023	SANDEEP MTS	Joining Report - reg.	Admin istratio n Sectio n			
3601 /202 3	19/0 7/20 23	NIL DATED 17/07/2023	MANOJ KUMAR, LDC	2 days C.L. 18/07/2023 & 19/07/2023	Admin istratio n Sectio n			
3602 /202 3	19/0 7/20 23	NIL DATED 17/07/2023	ANJANI, HINDI TRANSLATIO	Joining Report - reg.	Admin istratio n			

			N		Section			
3603 /2023	19/07/2023	NIL DATED 18/07/2023	CESTAT, CHANDIGARH	Discontinuation of AMA of honble M(J)	Administration Section			
3604 /2023	19/07/2023	NIL DATED 18/07/2023	CESTAT, AHMEDABAD	Fwd: CamScanner 07/18/2023 13.12. pdf	Administration Section			
3605 /2023	19/07/2023	F.NO. 02/A/C./MED/CESTAT/KO L/05 DT; 17/07/2023	T.K. SARKAR DR, CESTAT, KOLKATA	CGHS details of M(J) - reg.	Administration Section			
3606 /2023	19/07/2023	NIL DATED 18/07/2023	CESTAT ALLAHABAD	Certificate of assumption of charge - reg.	Administration Section			
3607 /2023	19/07/2023	NIL DATED 18/07/2023	P V SUBBARAO	Request for composite Transfer grant on retirement - reg.	Administration Section			
3608 /2023	19/07/2023	NIL DATED 18/07/2023	SURAJ SINGH , MTS	2 days leave 19/07/2023 to 20/07/2023	Administration Section			
3609 /2023	19/07/2023	NIL DATED 18/07/2023	SHRI SWATANTRA JAIN, APPELLANT	Appeal No. ST/51847/2018, Shri swatantra jain vs. CCG and CESTAT	DR(J)			
3610 /2023	19/07/2023	NIL DATED 18/07/2023	INDIA TAXATION	Beam global spirits & wine (india) P. ltd. Appeal No. CST/01-		AR (CST)		

				04/2019 / reply to notice, dated 26/06/2023				
3611 /202 3	19/0 7/20 23	NIL DATED 18/07/2023	SEEMA SADANA, SPS TO M(T-HRP), CESTAT, NEW DELHI	Electric connctions - reg.		AR (Com p.)		
3612 /202 3	19/0 7/20 23	F.NO. 01/CESTAT/BANG/NSP DT: 18/07/2023	V.P. PANDEY DR & H.O.O.	intimation for leave of sh. n.s. pradeep, udc, CESTAT, Bangalore - reg.	Accou nt Sectio n			
3613 /202 3	19/0 7/20 23	NIL DATED 18/07/2023	SEEMA SADANA, SPS	Correction reg.	PA to Regist rar			
3614 /202 3	19/0 7/20 23	NIL DATED 18/07/2023	SEEMA SADANA, SPS	Correction reg.	PA to Regist rar			
3615 /202 3	19/0 7/20 23	NIL DATED 17/07/2023	MUKESH GUPTA	Hindi :- reg.	PA			
3616 /202 3	19/0 7/20 23	NIL DATED 20/07/2023	DR, CENTRAL REGISTRY	Revised Causelist - reg.	PA			
3617 /202 3	20/0 7/20 23	F.NO. 39/CESTAT/HYD/CGHS/1 6 DT: 17/07/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABAD	CGHS details of M(J) - reg.	Admin istratio n Sectio n			
3618 /202 3	20/0 7/20 23	F.NO. CESTAT/MUM/ADMIN/O RDER CIRCULAR- HQ/2022 DT: 17/07/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	CGHS details of M(J) - reg.	Admin istratio n Sectio n			
3619 /202	20/0 7/20	NIL DATED 19/07/2023	DIKSHA SINGH,	E.L. for 19/07/2023	Admin istratio			

3	23		STENOGRAPHER - I		n Section			
3620/2023	20/07/2023	NIL DATED 19/07/2023	DOROTHY JOSEPH, STENO GRADE I	Request for C.L. with joining report.	Admin istratio n Sectio n			
3621/2023	20/07/2023	NIL DATED 19/07/2023	DR. SUVENDU KUMAR PATI M(J)	Request for grant of C.L. on 21st July, 2023 alongwith permission to avail public holidays and to leave the Headquarters.	Admin istratio n Sectio n			
3622/2023	20/07/2023	NIL DATED 14/07/2023	MUKESH GUPTA, DR	CGHS details of M(J) - reg.	Admin istratio n Sectio n			
3623/2023	20/07/2023	NIL DATED 19/07/2023	V.V. PANDIT COMMISSIONER (IN-SITU), PCCO CGST & CX, MUMBAI ZONE	Office Order No. 31/ 2023	Admin istratio n Sectio n			
3624/2023	20/07/2023	NIL DATED 16/07/2023	CESTAT, MUMBAI, ADMN.	Hiring of staff under cleaning, sanitation and disinfection service - reg.	Admin istratio n Sectio n			
3625/2023	20/07/2023	NIL DATED 19/07/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of application for advance ruling preferred under section 18H of the Customs Act,		AR (CST)		

				1962				
3626 /202 3	20/0 7/20 23	NIL DATED 19/07/2023	CESTAT, CHENNAI	Allotment of additional fund for digital equipment head	Account Section			
3627 /202 3	20/0 7/20 23	NIL DATED 17/07/2023	ANKIT TOTUKA, ADVOCATE	Request seeking adjournment of matter listed on 21/07/2023 at S. No. 15 and 16 in court no III.	DR(J)			
3628 /202 3	20/0 7/20 23	NIL DATED 12/07/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 4253 of 2023 in App 55284 of 2013	DR(J)			
3629 /202 3	20/0 7/20 23	NIL DATED 14/07/2023	RAJU OMPRAKASH JETLEY	Filing of Misc. Application for inclusion of the respondent in Appeal No. C/50049/2023	DR(J)			
3630 /202 3	20/0 7/20 23	NIL DATED 17/07/2023	T. JAMUNA RANI US TO THE GOI	Office Memorandum - reg.	DR(J)			
3631 /202 3	20/0 7/20 23	NIL DATED 17/07/2023	SUPERINTEN DENT S.COURT CELL FOR REGISTRAR GENERAL	Civil Appeal No. 4986 of 2012 @ Special Leave petition no. 10040 of 2011 arising out of CEA no. 37 of 2010	DR(J)			
3632	20/0	NIL DATED 17/07/2023	SUPERINTEN	Civil Appeal	DR(J)			

3633	20/07/2023	NIL DATED 19/07/2023	DENT S.COURT CELL FOR REGISTRAR GENERAL	No. 7001 of 2012 @ Special Leave petition no. 21837 of 2012 Arising out of CEA no 02 of 2012 M/s Yamuna gases vs. The CESTAT panchkula				
3634	20/07/2023	NIL DT 19/7/2023	CESTAT, ALLAHABAD	Deletion of Appeal No. (E/3852/2010) - reg.	PA to Registrar			
3635	20/07/2023	NIL DT 19/7/2023	GAUTAM NARAYAN, ADV.	W.P.(C) Nos. 8224/2023, 8319/2023, 8342/2023 and 8370/2023-reg	Administration Section			
3636	20/07/2023	NIL DATED 19/07/2023	SUGANDHA MOKAL	Request to accord permission for deletion of wrongly uploaded final order	PA to Registrar			
3637	20/07/2023	NIL DATED 20/07/2023	DR, CENTRAL REGISTRY	Revised Causelist	PA			
3638	20/07/2023	NIL DT 20/7/2023	BINEESH KUMAR, K.S, REGISTRAR	Leave application with SLP for one day CL-reg	Administration Section			
3638	21/07/2023	F.NO. CFSL(H)/1463/DOC/340/C H-137/2022/1283 DT: 11/07/2023	DIRECTOR, HYDERABAD	Examination of documents pertaining to verification of hand writings, signatures and thumb	Administration Section	Diksha		

				impression - reg.				
3639 /2023	21/07/2023	NIL DATED 19/07/2023	SURAJ SINGH , MTS	E.L. application cancel - reg.	Administration Section			
3640 /2023	21/07/2023	NIL DATED 20/07/2023	R. BHAGYA DEVI	Grant to two days C.L. on 31/07/2023 and 01/08/2023	Administration Section			
3641 /2023	21/07/2023	NIL DATED 14/07/2023	ANIL G. SHAKKARWAR M(T), CESTAT, MUMBAI	Grant of C.L. on 20th, 21st, 24th & 25th July 2023	Administration Section			
3642 /2023	21/07/2023	F.NO. A-14(1)/LIASION-SC/ST/APPOINTMENTS/CESTAT/CHE/2023 DT: 14/07/2023	MOHINDER SINGH DR/LIAISON OFFICER	Filling of the vacant post of Assistant Registrar (Direct Recruitment ) - reg.	Administration Section			
3643 /2023	21/07/2023	F.NO. A-19(2)/PERS.FILE/MS-DR/CHE/2021 DT: 18/07/2023	MOHINDER SINGH, DR	Forwarding of application for the post of registrar in debts recovery appellate tribunal (DRAT)/debts Recovery Tribunal on deputation basis.	Administration Section			
3644 /2023	21/07/2023	F.NO. 01/CESTAT/BANG/VPP DT: 13/07/2023	V.P. PANDEY, DR	Forwarding of leave application with joining report - reg.	Administration Section			
3645 /2023	21/07/2023	F.NO. 01/CESTAT/BANG/BSS DT; 13/07/2023	V.P. PANDEY DR & H.O.O.	Forwarding of leave application	Administration Section			

				alongwith joining report	Section			
3646 /2023	21/07/2023	F.NO. 04/CESTAT/HYD/PF/AMIT/2023/142 DT: 10/07/2023	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Forwarding of joining report of Sh. Amit, UDC.	Administration Section			
3647 /2023	21/07/2023	NIL DATED 19/06/2023	ANITHA JAYAKUMAR, SPS	Medical Reimburse ment claim form	Administration Section			
3648 /2023	21/07/2023	NIL DATED 13/07/2023	V.P. PANDEY, CPIO/DR	reply of all above mentioned RTI applications in relation to C/759/2008 with common queries.	Administration Section	CPIO		
3649 /2023	21/07/2023	NIL DATED 20/07/2023	SEEMA SADANA, SPS TO M(T-HRP), CESTAT, NEW DELHI	expenses reimbursed of phone and internet - reg.	Account Section			
3650 /2023	21/07/2023	F.NO. G-18(1)/CASH-MISC/CESTAT/CHE/2006 VOI-III DT: 17/07/2023	MOHINDER SINGH DR/HOO	DD information - reg.	Account Section			
3651 /2023	21/07/2023	NIL DATED 20/07/2023	CESTAT, CHANDIGARH	Permission for correction in uploaded orders - reg.	PA to Registrar			
3652 /2023	21/07/2023	F.NO. A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DT: 17/07/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Roster for Pending DB, ROM Application - reg	PA to Registrar			
3653 /2023	21/07/2023	F.NO. 19(1)/PF/CESTAT/ADMN.-2004 DT: 20/07/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Order dt: 20/07/2023	PA			



3654 /202 3	21/0 7/20 23	NIL DATED 24/07/2023	DR, SINGLE MEMBER APPEAL BRANCH	Cause List - reg.	PA			
3655 /202 3	24/0 7/20 23	F.NO. 068/AAR/2023-24/64 DT; 14/07/2023	RAJESH KUMAR CHELLANI, DDO, BAR-I	Transfer of personal file records, service book, ACR/APARs and last pay certificates in respect of officials relieved as per officer orders dated 13 june, 2023 of department of revenue, MOF	Admin istratio n Sectio n			
3656 /202 3	24/0 7/20 23	NIL DATED 18/07/2023	BUDH SAIN, MTS	Joining Report - reg.	Admin istratio n Sectio n			
3657 /202 3	24/0 7/20 23	NIL DATED 20/07/2023	BUDH SAIN, M.T.S.	Joining Report - reg.	Admin istratio n Sectio n			
3658 /202 3	24/0 7/20 23	NIL DATED 21/07/2023	KULDEEP LAL, LDC, AAR	E.L. 12 days 03/08/2023 to 14/08/2023	Admin istratio n Sectio n			
3659 /202 3	24/0 7/20 23	NIL DATED 20/07/2023	MANOJ KUMAR SHARMA, UDC	E.L. 24/07/2023 to 28/07/2023	Admin istratio n Sectio n			
3660 /202 3	24/0 7/20 23	NIL DATED 18/07/2023	P. DINESHA M(J) , CESTAT, CHENNAI	Joining Report - reg.	Admin istratio n Sectio n			

3661 /202 3	24/0 7/20 23	NIL DATED 17/07/2023	R. BHAGYA DEVI,	Grant leave one day C.L. on 31/07/2023	Admin istratio n Sectio n			
3662 /202 3	24/0 7/20 23	NIL DATED 14/07/2023	MUKESH GUPTA, DEPUTY REGISTRAR	CGHS details of M(J) - reg.	Admin istratio n Sectio n			
3663 /202 3	24/0 7/20 23	F.NO. A- 20(2)/PERS.FILE/BS- LDC/CHE/2023 DT: 17/07/2023	MOHINDER SINGH DR	Intimation in r/o Shri Bishawajit Sen, LDC - reg.	Admin istratio n Sectio n			
3664 /202 3	24/0 7/20 23	NIL DATED 14/07/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Leave application - reg.	Admin istratio n Sectio n			
3665 /202 3	24/0 7/20 23	F.NO. 62/PERSN/CESTAT/KOL/1 6 DT: 18/07/2023	T. K. SARKAR DY. REGISTRAR, CESTAT, KOLKATA	LPC of Shri P. K. Choudhry M(J)	Admin istratio n Sectio n	Accou nt sectio n		
3666 /202 3	24/0 7/20 23	F.NO. D-24(1)/NIC CORRES/CHE/2012 DT: 21/07/2023	MOHINDER SINGH DR/HOO	Hiring of Technical Manpower through NICSII - reg,	Accou nt Sectio n			
3667 /202 3	24/0 7/20 23	F.NO. PF/CESTAT/MUM/VNJ?L DC/2023/461 DT: 13/07/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Issuance of No objection Certificate to become member of credit society.	Accou nt Sectio n			
3668 /202 3	24/0 7/20 23	NIL DATED 21/07/2023	CESTAT, CHENNAI	Financial Sanction and additional fund for DE FY 23-24		AR (Com p.)		

3669 /202 3	24/0 7/20 23	F.NO. A- 19(1)/PERS.FILE/PD- M(T)/CHE/2023 DT: 20/07/2023	MOHINDER SINGH DR/HOO	Request for approval to purchase of one no. of iPad - reg.		AR (Com p.)		
3670 /202 3	24/0 7/20 23	NIL DATED 21/07/2023	L R LEGAL	Request for adjournment in the case no. ST- 51073/2018 and ST/50517/201 8	DR(J)			
3671 /202 3	24/0 7/20 23	NIL DATED 21/07/2023	GUJARAT PROTOCOL	Visit of hon Mr. justice dilip gupta, president, cestat	PA to Regist rar			
3672 /202 3	24/0 7/20 23	NIL DATED 20/07/2023	CESTAT, CHANDIGAR H	Fwd: filing rom application against interim order no 2- 4/2023; 16- 17/2023;21- 25/2023 dt: 06/06/2023	Comp uter Cell			
3673 /202 3	24/0 7/20 23	NIL DATED 25/07/2023	DR, CENTRAL REGISTRY	Revised Causelist	PA			
3674 /202 3	24/0 7/20 23	NIL DATED 24/07/2023	DR, CENTRAL REGISTRY	Revised Causelist	PA			
3675 /202 3	24/0 7/20 23	NIL DATED 24/07/2023	DR, CENTRAL REGISTRY	Central Registry cause list for Defect Matters	PA			
3676 /202 3	24/0 7/20 23	NIL DATED 21/07/2023	AJEET KUMAR	Huge irregularity in posting group B and C officers on loan basis in directorates by		comm ission er AR (1st floor)		

				the comissionertes in CBIT & C				
3677 /202 3	24/0 7/20 23	NIL DATED 21/07/2023	CESTAT, HYDERABAD	Request for back log entry of cross objection in appeal no.St/1474/20 12 regarding .	PA to Regist rar			
3678 /202 3	24/0 7/20 23	NIL DTD 24/7/2023	CESTAT, MUMBAI	Defective Letter in Appeal Diary No. 86504/2023 in M/s Shree Ganesh Enterprises & Ors.-reg	Comp uter Cell			
3679 /202 3	25/0 7/20 23	NIL DATED 20/07/2023	KULDEEP SINGH, MTS	Joining Report - reg.	Admin istratio n Sectio n			
3680 /202 3	25/0 7/20 23	NIL DATED 24/07/2023	MOHIT YADA	Medical Reimburseme nt claim form	Admin istratio n Sectio n			
3681 /202 3	25/0 7/20 23	NIL DATED 24/07/2023	SANTOSH KUMAR TIWARI, DR	Submission of joining report after E.L.	Admin istratio n Sectio n			
3682 /202 3	25/0 7/20 23	NIL DATED 24/07/2023	VED PRAKASH CHUGH, COURT MASTER	joining report after availing commuted leave	Admin istratio n Sectio n			
3683 /202 3	25/0 7/20 23	NIL DATED 24/07/2023	MALKIAT SINGH, MTS	Joining Report - reg.	Admin istratio n Sectio n			

3684 /2023	25/07/2023	NIL DATED 19/07/2023	V.V. PANDIT COMMISSIONER (IN-SITU), PCCO CGST & CX, MUMBAI ZONE	Office Order no. 31/2023	Admin istratio n Sectio n			
3685 /2023	25/07/2023	F.NO. A020(2)/PERS.FILE/RKP- ST_III/2015 DATED 20/07/2023	MOHINDER SINGH DR	Forwardin g of letter received from Dr. Rajendra prasad central agri. University - reg.	Admin istratio n Sectio n			
3686 /2023	25/07/2023	NIL DATED 03/07/2023	ANIL CHOUDHAR Y M(J)	Certificate of assumption of charge - reg.	Admin istratio n Sectio n			
3687 /2023	25/07/2023	NIL DATED 24/07/2023	RAKESH KUMAR MTS	Joining Report - reg.	Admin istratio n Sectio n			
3688 /2023	25/07/2023	F.NO. 01/CESTAT/BANG/DMM DT: 18/07/2023	V.P. PANDEY DR & H.O.O.	CGHS details of M(J) - reg.	Admin istratio n Sectio n			
3689 /2023	25/07/2023	F.NO. 9/1/PERS/S.S.G./ M(J)/CHD-2023 DT: 17/07/2023	DY. RAGISTRAR, CESTAT, CHANDIGAR H	Discontinuatio n of AMA of honble M(J)	Admin istratio n Sectio n			
3690 /2023	25/07/2023	F.NO. 1(5)/S.S/M(T)/PF/CESTAT/ ALLD/2023 DT: 18/07/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Certificate of assumption of charge - reg.	Admin istratio n Sectio n			
3691 /2023	25/07/2023	NIL DATED 18/07/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR,	Application of Honble M(J) shri anil choudhary for	Admin istratio n Sectio			

			CESTAT-HYDERABAD	nine days EL. - reg.	n			
3692/2023	25/07/2023	F.NO. A-19(3)/PERS. FILE/RA-SPS/CHE/2023 DT; 21/07/2023	MOHINDER SINGH DR/HOO	Forwarding of joining report in r/o Ms. R. Alamelu, SPS - reg.	Administration Section			
3693/2023	25/07/2023	NIL DATED 24/07/2023	EASTERN ZONAL BENCH, KOLKATA	Application for leave Mr. T.K. sarkar (Deputy Registrar)	Administration Section			
3694/2023	25/07/2023	NIL DATED 18/07/2023	SANJIV SHRIVASTAVA M(T)	Certificate of assumption of charge - reg.	Administration Section			
3695/2023	25/07/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/AIR FRANCE/140/ 23-24 / 7131 DT: 20/07/2023	KUMAR STYAM	Review of CESTATs Final order no 50913/2023 dt: 18/07/2023	DR(J)			
3696/2023	25/07/2023	NIL DATED 19/07/2023	RAVI GUPTA (ADV. RAVI GUPTA) FOR M/S BABA SUPER MINERALS PVT. LTD.	Reply to your letter dated 04/07/2023 issued in matter of m/s baba super minerals pvt ltd. office no. 11 4th floor, alankar plaza	DR(J)			
3697/2023	25/07/2023	NIL DATED 15/07/2023	THE REGISTRAR, SC OF INDIA, NEW DELHI	C/6358-6359 of 2021, PR. Addl. DG (ADJ.) vs. GSPL	DR(J)			
3698/2023	25/07/2023	F.NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DT: 19/07/2023	MOHINDER SINGH DR/HOO	Re-allocation of funds : RE 2023-241 - reg.		AR (Comp.)		
3699/2023	25/07/2023	NIL DATED 24/07/2023	CESTAT, MUMBAI	Defective Letter in		AR (Com		

3	23			Appeal Diary no. 86504/2023-Commissioner of Customs (import-I) vs M/s Shree Ganesha Enterprises & Ors.		p.)		
3700/2023	25/07/2023	NIL DATED 24/07/2023	MAHANAGAR TELEPHONE NIGAM LIMITED	Telephone bill , E-Receipt	Account Section			
3701/2023	25/07/2023	NIL DATED 24/07/2023	HEMAMBIKA R. PRIYA M(T)	Permission for pronouncement of order - reg.	PA to Registrar			
3702/2023	25/07/2023	NIL DATED 18/07/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD	Sending the application for relisting duty signed by M(T) shri anil choudhary - reg,	PA to Registrar			
3703/2023	25/07/2023	NIL DATED 24/07/2023	DY/ASST. REGISTRAR ( EXCISE APPEAL BENCH)	Revised Causelist - reg.	PA			
3704/2023	25/07/2023	NIL DATED 24/07/2023	DR, CENTRAL REGISTRY DT: 24/07/2023	Revised Causelist - reg.	PA			
3705/2023	25/07/2023	F.NO. 01/CESTAT/BANG/NSP DT: 24/07/2023	V.P. PANDEY DR & H.O.O.	Intimation for demise of shri N.S. Pradeep, UDC, CESTAT, Bangalore - reg.	Administration Section			
3706	25/0	NIL DATED 25/07/2023	CESTAT,	Bill of Suit	Accou			

3707	26/07/2023	NIL DATED 24/07/2023	NAVEEN KUMAR , UDC	One day C.L. 21/07/2023 - reg.	Administration Section			
3708	26/07/2023	NIL DATED 25/07/2023	SATPAL SINGH, L.D.C.	3 days leave 26,27,28/07/2023	Administration Section			
3709	26/07/2023	NIL DATED 25/07/2023	DIKSHA SINGH	leave on 25/07/2023 - reg.	Administration Section			
3710	26/07/2023	NIL DATED 24/07/2023	CESTAT, CHANDIGARH	Prior intimation and request for experience certificate for applying for the post of " Senior Administrative officer Grade-II" in DRDO through UPSC submitted by Sh. Ravi Shekhar choudhary, UDC, C. Chg	Administration Section			
3711	26/07/2023	NIL DATED 25/07/2023	KULDEEP LAL, LDC	leave on 24/07/2023	Administration Section			
3703	26/07/2023		AHMEDABAD	No. 1143 at Hyatt Regency Ahmedabad for dated 21st july to 24th july 2023.	Administration Section			



3712 /2023	26/07/2023	NIL DATED 25/07/2023	SAKAL DEO SAH, COURT MASTER	Medical Reimbursement claim form	Administration Section			
3713 /2023	26/07/2023	NIL DATED 25/07/2023	ANKIT SINGH	Willingness to join the post of UDC in CESTAT	Administration Section			
3714 /2023	26/07/2023	F.NO., 18(1) / MISC / CESTAT/ ALD / 2015 - PART V	SWAPNIL TIWARI, ASSISTANT REGISTRAR/HOO	CGHS details of M(J) - reg.	Administration Section			
3715 /2023	26/07/2023	NIL DATED 24/07/2023	VED PRAKASH CHUGH, COURT MASTER	Intimation of purchase of immovable property - reg.	Administration Section			
3716 /2023	26/07/2023	NIL DATED 24/07/2023	SHANKAR PRASAD MOHANTY, MTS	one day C.L. on 26/07/2023 - reg.	Administration Section			
3717 /2023	26/07/2023	NIL DATED 25/07/2023	KULDEEP SINGH, MTS	leave on 24/07/2023	Administration Section			
3718 /2023	26/07/2023	NIL DATED 25/07/2023	CESTAT, CHENNAI	Cam Scanner 07/25/2023 14.16.49 - reg.	Administration Section			
3719 /2023	26/07/2023	NIL DATED 25/07/2023	KRISHAN KUMAR	leave on 24/07/2023	Administration Section			
3720 /2023	26/07/2023	NIL DATED 25/07/2023	BINU TAMTAM(J)	seeking permission to travel - reg.	Administration Section			

					Section			
3721 /2023	26/07/2023	NIL DATED 19/07/2023	DR. SUVENDU KUMAR PATI M(J)	Request for grant of C.L. on 21st July, 2023 alongwith permission to avail public holidays and to leave the headquarters.	Administration Section			
3722 /2023	26/07/2023	NIL DATED 20/07/2023	R. BHAGYA DEVI M(T)	Grant of two days C.L. on 31/07/2023 and 01/08/2023	Administration Section			
3723 /2023	26/07/2023	NIL DATED 24/07/2023	HEMAMBIKA R PRIYA M(T)	2 days C.L. on 21st and 22nd august, 2023 - reg.	Administration Section			
3724 /2023	26/07/2023	NIL DATED 25/07/2023	BINU TAMTAM(J)	kindly grant me C.L. on 24/07/2023 and oblige.	Administration Section			
3725 /2023	26/07/2023	NIL DATED 18/07/2023	SANJIV SHRIVASTAVA M(T)	Certificate of assumption of charge	Administration Section			
3726 /2023	26/07/2023	NIL DATED 25/07/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Rajbhasha - reg.	Administration Section			
3727 /2023	26/07/2023	NIL DATED 25/07/2023	CESTAT, CHENNAI	Fwd; CamScanner 07/25/2023 16.38.36 pdf	Administration Section			
3728	26/07/2023	NIL DATED 24/07/2023	C.L. MAHAR	Two days E.L.	Admin			

3729	26/07/2023	NIL DATED 17/07/2023	GANPATI PLAZA OWNERS MAINTENANCE SOCIETY	Correction in the appeal for the petitioners advocate/ Authorised signatory	DR(J)			
3730	26/07/2023	NIL DATED 19/07/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	C/24431/2023 Commissiner of customs (General) vs. Kruger ventilation industries	DR(J)			
3731	26/07/2023	NIL DATED 24/07/2023	C.L. MAHAR M(T)	two days E.L. 27 & 28, july 2023.	Administration Section			
3732	26/07/2023	NIL DATED 24/07/2023	OLIVIA CHAKRABORTY	Independence Day Celebration 2023- Collection of data on prescribed attached Excel Template formate	CT Section			
3733	26/07/2023	NIL DATED 24/07/2022	C.L. MAHAR M(T)	Permission for pronouncement of reserved order after four months	PA to Registrar			
3734	26/07/2023	F.NO. D-1/CESTAT/ACCN/2007 DT: 25/07/2023	G. SHRIDHAR, SPS	Request for Tour Order - reg.	PA to Registrar			
3735	26/07/2023	NIL DATED 25/07/2023	DR, CENTRAL REGISTRY	Revised Causelist - reg.	PA			

3736 /2023	26/07/2023	NIL DATED 26/07/2023	DR, CENTRAL REGISTRY	Revised Causelist - reg.	PA			
3737 /2023	27/07/2023	NIL DATED 25/07/2023	RAKESH KU. VERMA, UDC	leave on 24/07/2023	Admin istratio n Sectio n			
3738 /2023	27/07/2023	F.NO.A- 19(1)/PERS.FILE/KS- AR/CHE/2020 DT: 24/07/2023	G.SHRIDHAR, SPS	Forwarding immovable Property Return - reg.	Admin istratio n Sectio n			
3739 /2023	27/07/2023	NIL DATED 26/07/2023	UMA SHANKAR VERMA, DR	CGHS details of honble M(J), CESTAT, ahmedabad	Admin istratio n Sectio n			
3740 /2023	27/07/2023	NIL DATED 26/07/2023	KRISHAN KUMAR	Medical Reimburse ment claim form	Admin istratio n Sectio n			
3741 /2023	27/07/2023	NIL DATED 26/07/2023	R. MURALIDHA R M(J)	Two days C.L. application along with S.L. permission - reg.	Admin istratio n Sectio n			
3742 /2023	27/07/2023	NIL DATED 26/07/2023	DEEPAK KUMAR MALIK, UDC	Request for Revokation of my Transfer Order Dated 24/07/2023 - reg.	Admin istratio n Sectio n			
3743 /2023	27/07/2023	NIL DATED 26/07/2023	CESTAT, AHMEDABA D	CGHS details of honble M(J), CESTAT, Ahmedabad - reg.	Admin istratio n Sectio n			
3744 /2023	27/07/2023	NIL DATED 26/07/2023	AJAY KUMAR, UDC	Government Quarter - reg.	Admin istratio			

3	23				n Section			
3745 /202 3	27/0 7/20 23	NIL DATED 26/07/2023	SANJIV SRIVASTAVA , CESTAT, ALLAHABAD	Application for C.L.	Admin istratio n Sectio n			
3746 /202 3	27/0 7/20 23	NIL DATED 26/07/2023	BINU TAMTA M(J)	seeking permission to travel - reg. ( 2nd time entry )	Admin istratio n Sectio n			
3747 /202 3	27/0 7/20 23	NIL DATED 26/07/2023	GAUTAM NARAYAN	WP (C) No. 10023/2019: Niveet Seth v Union of India & Ors. I Vakalatnama and Papers - reg.	Admin istratio n Sectio n			
3748 /202 3	27/0 7/20 23	NIL DATED 21/07/2023	THE ASSISTANT REGISTRAR, SC OF INDIA , NEW DELHI	C/2372/2021, CCE and ST vs. South Eastern Coalfields tdc.	DR(J)			
3749 /202 3	27/0 7/20 23	NIL DATED 26/07/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of the application for advance ruling preferred under section 18H of the Customs Act, 1962 by M/s Samsung india electronics pvt ltd. reg.	AR (CST)			
3750 /202 3	27/0 7/20 23	NIL DATED 21/07/2023	DR, CESTAT, CHENNAI	Larger Bench matter hearing notice.	PA to Regist rar			
3751 /202	27/0 7/20	NIL	DR, CESTAT, CHENNAI	Larger Bench matter hearing	PA to Regist			

3	23			notice.	rar			
3752 /202 3	27/0 7/20 23	NIL DATED 21/07/2023	CR, CESTAT, CHENNAI	Larger Bench matter hearing notice.	PA to Regist rar			
3753 /202 3	27/0 7/20 23	NIL DATED 26/07/2023	GOVIND YADAV	Permission for change the date of order - reg.	PA to Regist rar			
3754 /202 3	27/0 7/20 23	NIL DATED 21/07/2023.	MOHINDER SINGH DR	Regarding hearing of Appeal No. STG/41604/20 19 and St/40371/2021 before other bench - reg.	PA to Regist rar			
3755 /202 3	27/0 7/20 23	NIL DATED 26/07/2023	RABINDER TAPPO	Urgent : Regarding information or various funds/ Kosh set up in ministry/depar tment - reg.	Accou nt Sectio n			
3756 /202 3	28/0 7/20 23	NIL DATED 26/07/2023	SANDEEP, MTS	Leave application - reg.	Admin istratio n Sectio n			
3757 /202 3	28/0 7/20 23	NIL DATED 26/07/2023	VIKASH, UDC	E.L. one day 27/07/2023	Admin istratio n Sectio n			
3758 /202 3	28/0 7/20 23	NIL DATED 27/07/2023	JASBIR SINGH COURT MASTER	Joining Report - reg.	Admin istratio n Sectio n			
3759 /202 3	28/0 7/20 23	NIL DATED 17/07/2023	JASBIR SINGH COURT MASTER	Joining Report - reg.	Admin istratio n Sectio n			

3760 /2023	28/07/2023	NIL DATED 25/07/2023	KULDEEP CHAUDHARY US TO THE GOI	Misconduct of Shri Kumar Shukla, Deputy Registrar, CESTAT, Mumbai - reg.	Admin istratio n Sectio n			
3761 /2023	28/07/2023	F.NO. 01/CESTAT/BANG/NSP DT: 24/07/2023	V.P. PANDEY, DR & H.O.O	Intimation for demise of shri N.S. Pradeep, UDC, CESTAT, Bangalore - reg.	Admin istratio n Sectio n			
3762 /2023	28/07/2023	NIL DATED 27/07/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI	CEAC No. 23/2019, Principal commissioner of central tax GST Delhi East vs. Shree Flavours LLP	DR(J)			
3763 /2023	28/07/2023	NIL DATED 27/07/2023	LALIT JOSHI	Adjournment of Diary Number- 50961 to 64 of 2023	DR(J)			
3764 /2023	28/07/2023	NIL DATED 27/07/2023	THE RG, HIGH COURT OF DELHI	CEAC no. 24/2019, Principal commissioner of Central Tax GST, Delhi EAst, vs. Shree Flavours LLP	DR(J)			
3765 /2023	28/07/2023	NIL DATED 27/07/2023	SHRADDHA MISHRA	Request for transferring Aadhar Biometric - reg.		AR (Com p.)		
3766 /2023	28/07/2023	NIL DATED 20/07/2023	UMA SHANKAR VERMA, DR	Intimation of purchase of immovable		C and L sectio		

				property under CCS(Conduct) Rules, 1964 in r/o Shri Rajesh Kumar, Head Clerk, CESTAT, Ahmedabad - reg.	n			
3767 /2023	28/07/2023	NIL DATED 28/07/2023	DR, CENTRAL REGISTRY	Supplementary causelist	PA			
3768 /2023	28/07/2023	NIL DATED 28/07/2023	CESTAT, MUMBAI ADMN.	Hiring of staff under cleaning, sanitation and disinfection service- reg.	Admin istratio n Sectio n			
3769 /2023	28/07/2023	NIL DATED 28/07/2023	SAGAR ROHATGI	Urgent : Order dated 30/06/2023	DR(J)			
3770 /2023	31/07/2023	F.NO. A-12011/2023-CESTAT-DOR-DOR DT: 27/07/2023	KULDEEP CHAUDHAR Y US TO THE GOI	Enganement of Stenographers purely on contractual assignment jin the Central Excise and Service Tax Appellate Tribunal - reg.	Admin istratio n Sectio n			
3771 /2023	31/07/2023	NIL DATED 28/07/2023	SANTOSH KUMAR TIWARI	Medical Reimburse ment claim form	Admin istratio n Sectio n			
3772 /2023	31/07/2023	NIL DATED 28/07/2023	VIKASH	Joining Report - reg.	Admin istratio n Sectio n			
3773	31/0	NIL DATED 28/07/2023	MALKIAT	Medical	Admin			



3773	31/07/2023		SINGH, MTS	Reimbursement claim form	Administration Section			
3774	31/07/2023	NIL DATED 28/07/2023	MALKIAT SINGH, MTS	Medical Reimbursement claim form	Administration Section			
3775	31/07/2023	NIL DATED 28/07/2023	MALKIAT SINGH, MTS	Medical Reimbursement claim form	Administration Section			
3776	31/07/2023	NIL DATED 28/07/2023	CESTAT, MUMBAI	CL Application of Honble Shri M.M. Parthiban, M(T)	Administration Section			
3777	31/07/2023	NIL DATED 28/07/2023	RAM KUMAR	Leave with Joining Report - reg.	Administration Section			
3778	31/07/2023	NIL DATED 25/07/2023	SAKAL DEO SAH, COURT MASTER	Request for CL on 28/07/2023	Administration Section			
3779	31/07/2023	NIL DATED 25/07/2023	SUKHBIR SINGH, MTS	Leave on 26/07/2023 and 27/07/2023	Administration Section			
3780	31/07/2023	F.NO. 8/2/PERS/JYOTI/LDC/AD MN/CHD-2022 DT: 27/07/2023	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Prior intimation and request for experience certificate for applying for the post of Senior Administrative	Administration Section			

				e officer Grade-II" in DRDO through UPSC submitted by smt. Jyoti, LDC, CESTAT, Chandigarh - re				
3781/2023	31/07/2023	DR. RML, NEW DELHI, DATED 20/07/2023	DR, CESTAT, DELHI	Medical Examination - reg.	Administration Section			
3782/2023	31/07/2023	NIL DATED 27/07/2023	MUKESH GUPTA, DR	Tour Order of Mr. Sanjai, CT from CESTAT, New Delhi	PA			
3783/2023	31/07/2023	NIL DATED 28/07/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Officer Order dt 28/07/2023	PA			